

# ORISSA HIGH COURT

**FILING REPORT AS ON :05/04/2023**

| SL | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL      | PS CASE/LOWER COURT CASE             |
|----|--------------------|---|-------------------------------|--------------------------------------|
| 1  | BLAPL/0003765/2023 | SHARAT CHANDRA MALIK @ SARAT CHANDRA MALIK<br>VS<br>STATE OF ODISHA | ANJUNA CHARANA BEHERA<br>VS   | SORO /335 /2019<br>()<br>//          |
| 2  | BLAPL/0003766/2023 | PRINCE KUMAR<br>VS<br>STATE OF ODISHA(OPID)                         | RAVIKANT KUMAR<br>VS          | EOW,BHUBANESWAR /5 /2022<br>()<br>// |
| 3  | BLAPL/0003767/2023 | SURAJIT DAS<br>VS<br>STATE OF ODISHA                                | ROHIT RANJAN RAY<br>VS        | / /0<br>()<br>//                     |
| 4  | BLAPL/0003768/2023 | BIKASH @ MANASH KUMAR BEHERA<br>VS<br>STATE OF ODISHA               | DEEPAK KU SAHOO<br>VS         | MARSHAGHAI /96 /2023<br>()<br>//     |
| 5  | BLAPL/0003769/2023 | MANTU @ PRAVAT DAS<br>VS<br>STATE OF ODISHA                         | DALIRANI BEHURAY<br>VS        | SORO /328 /2022<br>()<br>//          |
| 6  | BLAPL/0003770/2023 | SAMEER MISHRA<br>VS<br>STATE OF ODISHA                              | DEEPAK KU SAHOO<br>VS         | BADAMBADI /13 /2023<br>()<br>//      |
| 7  | BLAPL/0003771/2023 | SIMANCHALA SAHU<br>VS<br>STATE OF ODISHA                            | SMRUTI RANJAN MOHAPATRA<br>VS | TOMANDO /66 /2023<br>()<br>//        |
| 8  | BLAPL/0003772/2023 | DAKTAR MURMU<br>VS<br>STATE OF ODISHA                               | KULDEEP MOHANTY<br>VS         | BERHAMPUR /22 /2021<br>()<br>//      |
| 9  | BLAPL/0003773/2023 | SHAKTIDHAR NAYAK<br>VS<br>STATE OF ODISHA                           | ASIT KUMAR JENA<br>VS         | JENAPUR /48 /2023<br>()<br>//        |
| 10 | BLAPL/0003774/2023 | KANHU BISOI @ RUSHI<br>VS<br>STATE OF ODISHA                        | JYOTIRMAYA SAHOO<br>VS        | BADABAZAR /227 /2021<br>()<br>//     |
| 11 | BLAPL/0003775/2023 | FIROZ NAG<br>VS<br>STATE OF ODISHA                                  | ARIJEET MISHRA<br>VS          | JEYPORE TOWN /61 /2023<br>()<br>//   |

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| 12 | BLAPL/0003776/2023 | TAPAN ROUT<br>VS<br>STATE OF ODISHA                                 | BIJAYA KUMAR RAGADA<br>VS   | //0<br>()<br>//                      |
| 13 | BLAPL/0003777/2023 | DEEPAK KUMAR YADAV<br>VS<br>STATE OF ODISHA                         | BIJAYA KUMAR RAGADA<br>VS   | //0<br>()<br>//                      |
| 14 | BLAPL/0003778/2023 | INDRAJIT DAS<br>VS<br>STATE OF ODISHA                               | ROHIT RANJAN RAY<br>VS      | //0<br>()<br>//                      |
| 15 | BLAPL/0003779/2023 | LALIT @ KRUSHNA CHANDRA GABIR @ BACHHA<br>VS<br>STATE OF ODISHA     | JNYANANANDA PANDA<br>VS     | NARLA /252 /2022<br>()<br>//         |
| 16 | BLAPL/0003780/2023 | DUSASANA MUNDA @ DHUSA @ DHUSASAN<br>VS<br>STATE OF ODISHA          | RAJENDRA NARAYAN ROUT<br>VS | TURUMUNGA /65 /2022<br>()<br>//      |
| 17 | BLAPL/0003781/2023 | NARAYAN BARIK<br>VS<br>STATE OF ODISHA                              | KRUSHNA CHANDRA RATH<br>VS  | BASUDEVPUR /436 /2022<br>()<br>//    |
| 18 | BLAPL/0003782/2023 | RAKESH JENA @ SURYAMANI JENA @ BABUNA<br>VS<br>STATE OF ODISHA      | TUSAR KUMAR MISHRA<br>VS    | DASPALLA /102 /2022<br>()<br>//      |
| 19 | BLAPL/0003783/2023 | PAPU@PAPUN BEHERA<br>VS<br>STATE OF ODISHA                          | DEBASNAN DAS<br>VS          | SAHADEV KHUNTA /40 /2023<br>()<br>// |
| 20 | BLAPL/0003784/2023 | KANHA@PRASHANTA KUMAR SAHOO@PRASANTA SAHOO<br>VS<br>STATE OF ODISHA | SABHU KUMAR NAYAK<br>VS     | DHARMASALA /686 /2022<br>()<br>//    |
| 21 | BLAPL/0003785/2023 | ARJUN PAIK<br>VS<br>STATE OF ODISHA                                 | RABINDRA NATH PANDA<br>VS   | MOHANA /144 /2020<br>()<br>//        |
| 22 | BLAPL/0003786/2023 | KALIA @ DEEPAK BEHERA<br>VS<br>STATE OF ODISHA                      | SUSANTA KUMAR BARAL<br>VS   | TIGIRIA /26 /2023<br>()<br>//        |
| 23 | BLAPL/0003787/2023 | PRADEEP ROUT  | SAMVIT MOHANTY              | //0                                  |

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|-----------|--------------------|-----------------------------|---------------------------------|---------------------------------|
|           |                    | VS                          | VS                              | ()                              |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 24        | BLAPL/0003788/2023 | JITENDRA JENA               | AKSHAYA KUMAR SAHOO             | DHARMASALA /467 /2022           |
|           |                    | VS                          | VS                              | ()                              |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 25        | BLAPL/0003789/2023 | JADU BEHERA                 | CHIRANJIB ROUT                  | TALCHER TOWN /161 /2023         |
|           |                    | VS                          | VS                              | ()                              |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 26        | BLAPL/0003790/2023 | VINAY KUMAR SANTUKA         | BIBHU PRASAD DAS                | BADAMBADI /278 /2022            |
|           |                    | VS                          | VS                              | ()                              |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 27        | BLAPL/0003791/2023 | PANNA LAL                   | SUSHANTA KUMAR JOSHI            | PADMAPUR /60 /2022              |
|           |                    | VS                          | VS                              | ()                              |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 28        | BLAPL/0003792/2023 | PRASANTA SAHUTU SAHU        | SUSHANTA KUMAR PRADHAN          | barpalli /360 /2022             |
|           |                    | VS                          | VS                              | ()                              |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 29        | BLAPL/0003793/2023 | RAJ KUMAR RANA              | SUSHANTA KUMAR JOSHI            | BOLANGIR TOWN /120 /2023        |
|           |                    | VS                          | VS                              | ()                              |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 30        | BLAPL/0003794/2023 | MANTU @ PRAVAT DAS          | DALIRANI BEHURAY                | SORO /513 /2022                 |
|           |                    | VS                          | VS                              | ()                              |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 31        | BLAPL/0003795/2023 | MUNA @ RADHAMOHAN BISWAL    | BISWARANJAN DALAI               | ASTARANGA /99 /2019             |
|           |                    | VS                          | VS                              | ()                              |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 32        | BLAPL/0003796/2023 | JYOTIRANJAN DAS @ TITU      | DIPTIREKHA NANDA                | ERASAMA /25 /2022               |
|           |                    | VS                          | VS                              | ()                              |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 33        | BLAPL/0003797/2023 | BHAGABAN APAT               | BHABANI SHANKAR DASPARIDA       | BARIA /14 /2022                 |
|           |                    | VS                          | VS                              | ()                              |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 34        | BLAPL/0003798/2023 | SADA MUNDA @ RADIA @ SADHA  | RAJIV KUMAR MAHANTA             | K.BALANG /47 /2021              |
|           |                    | VS                          | VS                              | ()                              |

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| 35 | BLAPL/0003799/2023 | STATE OF ODISHA<br>DANU @ RAMA KALANDI<br>VS                                 | ASIT KUMAR OTTA<br>VS           | //<br>MURUDA /90 /2022<br>()        |
| 36 | BLAPL/0003800/2023 | STATE OF ODISHA<br>KABI @ PRABIN KUMAR ROUT @ PRABINA ROUT<br>VS             | BHABANI SHANKAR DASPARIDA<br>VS | //<br>NARLA /30 /2022<br>()         |
| 37 | BLAPL/0003801/2023 | STATE OF ODISHA<br>CHAITANYA NAYAK<br>VS                                     | DEBA KUMAR RATH<br>VS           | //<br>BHARATPUR PS /169 /2022<br>() |
| 38 | BLAPL/0003802/2023 | STATE OF ODISHA<br>SOUMYA RANJAN SAHOO<br>VS                                 | NABA KISHORE GURU<br>VS         | //<br>NIHALPRASAD /244 /2022<br>()  |
| 39 | BLAPL/0003803/2023 | STATE OF ODISHA<br>RAJA KISHORE MAHARANA @ PINTU<br>VS                       | TAPAS KUMAR ACHARYA<br>VS       | //<br>BEGUNIAPADA /39 /2023<br>()   |
| 40 | BLAPL/0003804/2023 | STATE OF ODISHA<br>ANIL KUMAR BEHERA<br>VS                                   | JAYADEBA BEHERA<br>VS           | //<br>/ /0<br>()                    |
| 41 | BLAPL/0003805/2023 | STATE OF ODISHA<br>SAURABH KUMAR MAURYA<br>VS                                | BIJAYA KUMAR RAGADA<br>VS       | //<br>/ /0<br>()                    |
| 42 | BLAPL/0003806/2023 | STATE OF ODISHA<br>DALABEHERA SANTOSH DORA @ D. SANTOSH DORAMIT BISWAL<br>VS | D. SANTOSH DORAMIT BISWAL<br>VS | //<br>DIGAPAHANDI /45 /2023<br>()   |
| 43 | BLAPL/0003807/2023 | STATE OF ODISHA<br>BHABANI RAY<br>VS   | MOHENDRA KUMAR MOHAPATRO<br>VS  | //<br>/ /0<br>()                    |
| 44 | BLAPL/0003808/2023 | STATE OF ODISHA<br>BHAGIRATHI GOND<br>VS                                     | JYOTIRMAYA SAHOO<br>VS          | //<br>KUNDEI /20 /2023<br>()        |
| 45 | BLAPL/0003809/2023 | STATE OF ODISHA<br>KASTUBA KUMBHAR<br>VS<br>STATE OF ODISHA                  | KIRTAN BADHEI<br>VS             | //<br>PAIKMAL /19 /2023<br>()<br>// |

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| 46        | BLAPL/0003810/2023 | RASANTA BISOYI @ BISHOYI<br>VS<br>STATE OF ODISHA                   | CHHABI BEHERA<br>VS             | MOHANA /208 /2022<br>()<br>//       |
| 47        | BLAPL/0003811/2023 | SANTOSH GOUDA @KALIA<br>VS<br>STATE OF ODISHA                       | RAKESH KUMAR DAS<br>VS          | GUNUPUR /195 /2022<br>()<br>//      |
| 48        | BLAPL/0003812/2023 | K. SUNIL KUMAR<br>VS<br>STATE OF ODISHA                             | AMIT BISWAL<br>VS               | RAYAGADA TOWN /19 /2023<br>()<br>// |
| 49        | BLAPL/0003813/2023 | RATNAKAR PRADHAN @ MITU<br>VS<br>STATE OF ODISHA                    | SUSANTA KUMAR BARAL<br>VS       | KHUNTUNI /45 /2023<br>()<br>//      |
| 50        | BLAPL/0003814/2023 | JUU BHOI<br>VS<br>STATE OF ODISHA                                   | RABINDRA NATH PANDA<br>VS       | BANKI /313 /2022<br>()<br>//        |
| 51        | BLAPL/0003815/2023 | ARABIND KU. SINGH<br>VS<br>STATE OF ODISHA                          | ASIT KUMAR JENA<br>VS           | JENAPUR /48 /2023<br>()<br>//       |
| 52        | BLAPL/0003816/2023 | CHANDAN @ UTTAM MOHAPATRA<br>VS<br>STATE OF ODISHA                  | PRAJIT KUMAR PRADHAN<br>VS      | DHAULI PS /3 /2023<br>()<br>//      |
| 53        | BLAPL/0003817/2023 | RAKESH KUMAR MALLIK @ BANSHI<br>VS<br>STATE OF ODISHA               | SMRUTI RANJAN ROUT<br>VS        | MAHANGA /369 /2022<br>()<br>//      |
| 54        | BLAPL/0003818/2023 | TARANI @ RAJU KUMAR BHOI<br>VS<br>STATE OF ODISHA                   | SUSHANTA KUMAR PRADHAN<br>VS    | barpalli /360 /2022<br>()<br>//     |
| 55        | CMAPL/0000280/2023 | PRAFULLA CHANDRA MOHAPATRA<br>VS<br>G.M (PERSONNEL), SYNDICATE BANK | NIRANJAN LENKA<br>VS            | //<br>()<br>//                      |
| 56        | CMP/0000398/2023   | BATAKRUSHNA DAS<br>VS<br>BATAKRUSHNA DAS                            | AJIT KUMAR TRIPATHY<br>VS       | //<br>()<br>//                      |
| 57        | CMP/0000399/2023   | MINAKSHI PRUSTY   | MANOJ KUMAR PATI                | //                                  |

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|    |                    | VS   | VS                       | 0                        |
| 58 | CMP/0000400/2023   | SRI BHAGABAT COMMITTEE, PURI<br>OMKARNAND @ OMKARANANDA PUROHIT  | TUSAR KUMAR MISHRA       | //                       |
|    |                    | VS   | VS                       | 0                        |
| 59 | CMP/0000401/2023   | STATE OF ODISHA<br>PREMAMANDA MOHAPATRA  | RAJENDRA KUMAR PRADHAN   | //                       |
|    |                    | VS   | VS                       | 0                        |
| 60 | CMP/0000402/2023   | TAPAS RANJAN SAHOO<br>BIJAY KESHARI ROUT   | BIBEKANANDA BHUYAN       | //                       |
|    |                    | VS   | VS                       | 0                        |
| 61 | CONTC/0002267/2023 | PUSPALATA PATTNAIK<br>PRASANT KUMAR NAYAK  | ADV                      | //                       |
|    |                    | VS   | VS                       | 0                        |
| 62 | CONTC/0002268/2023 | PRADEEP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA<br>SANTOSH KUMAR BARIK                             | ADV                      | //                       |
|    |                    | VS   | VS                       | 0                        |
| 63 | CONTC/0002269/2023 | SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT.<br>REGISTRAR (JUDL.), ORISSA HIGH COURT                     | ADV.                     | //                       |
|    |                    | VS   | VS                       | 0                        |
| 64 | CONTC/0002270/2023 | ANU GARG, I.A.S., DEVELOPMENT COMNR. CUM ADDL. CHIEF SECY., W.R. DEPT.<br>REGISTRAR (JUDL.), ORISSA HIGH COURT | ADV.                     | //                       |
|    |                    | VS   | VS                       | 0                        |
| 65 | CONTC/0002271/2023 | JYOTI RANJAN MISHRA, O.A.S., DIRECTOR, ELEMENTARY EDUCATION, ODISHA<br>REGISTRAR (JUDL.), ORISSA HIGH COURT    | ADV.                     | //                       |
|    |                    | VS   | VS                       | 0                        |
| 66 | CONTC/0002272/2023 | JYOTI RANJAN MISHRA, O.A.S., DIRECTOR, ELEMENTARY EDUCATION, ODISHA, BBSR.<br>RABINDRA KUMAR SAHOO             | ADV                      | //                       |
|    |                    | VS   | VS                       | 0                        |
| 67 | CONTC/0002273/2023 | RABINDRA PRADHAN, BLOCK DEVLOPMENT OFFICER, BADACHANA<br>DHARANI SETHY   | ADV                      | //                       |
|    |                    | VS   | VS                       | 0                        |
| 68 | CONTC/0002274/2023 | RABINDRA PRADHAN, BLOCK DEVLOPMENT OFFICER, BADACHANA<br>NILAMANI PRUSTY                                       | ADV                      | //                       |
|    |                    | VS   | VS                       | 0                        |

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| 69 | CONTC/0002275/2023 | RABINDRA PRADHAN, BLOCK DEVLOPMENT OFFICER, BADACHANA<br>PRAKASH CHANDRA PRUSTY<br>VS         | ADV<br>VS                  | //<br>//<br>()           |
| 70 | CONTC/0002276/2023 | RABINDRA PRADHAN, BLOCK DEVLOPMENT OFFICER, BADACHANA<br>RAICHARAN SETHY<br>VS                | ADV<br>VS                  | //<br>//<br>()           |
| 71 | CONTC/0002277/2023 | RABINDRA PRADHAN, BLOCK DEVLOPMENT OFFICER, BADACHANA<br>DHARANIDHAR PANIGRAHI<br>VS          | ADV.<br>VS                 | //<br>//<br>()           |
| 72 | CONTC/0002278/2023 | SATYABRATA SAHU, I.A.S.<br>RATNAKAR SAMAL<br>VS   | ADV.<br>VS                 | //<br>//<br>()           |
| 73 | CONTC/0002279/2023 | SATYA BRATA SAHU, I.A.S.<br>NIROD KUMAR MOHANTY<br>VS   | ADV.<br>VS                 | //<br>//<br>()           |
| 74 | CONTC/0002280/2023 | SATYABRATA SAHU, IAS<br>NARASINGHA CHARAN NAYAK<br>VS   | ADV<br>VS                  | //<br>//<br>()           |
| 75 | CONTC/0002281/2023 | SUBHRA MOHANTY, G.M., ODISHA STATE AGRICULTURAL MARKETING BOARD, BBSR<br>PANCHAS DAS<br>VS    | AKSHAYA KUMAR SAHOO<br>VS  | //<br>//<br>()           |
| 76 | CONTC/0002282/2023 | KALU MAJHI, SPL. L.A.O.,KHARIAR<br>HEMALATA GHOSH<br>VS                                       | ADV<br>VS                  | //<br>//<br>()           |
| 77 | CONTC/0002283/2023 | DATTATRAYA BHAUSAHEB SHINDE, IAS<br>SANTOSH KUMAR MOHANTY<br>VS                               | ADV<br>VS                  | //<br>//<br>()           |
| 78 | CONTC/0002284/2023 | ASWATHY S. IAS<br>DR. ASHRAF MOHAMMAD<br>VS   | ROHINI KANTA PATNAIK<br>VS | //<br>//<br>()           |
| 79 | CONTC/0002285/2023 | HEMA KANTA SAY, COLLECTOR, NUAPADA<br>BHAGABAN GARNAYAK<br>VS                                 | BANSHIDHAR SATAPATHY<br>VS | //<br>//<br>()           |
|    |                    | REBECA DELUNG, A.D.M, DEOGARH CUM PRESIDENT OF G.B OF WOMENS HIGHER SECONDARY SCHOOL, DEOGARH |                            |                          |

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| 80        | CONTC/0002286/2023 | JYOTSNARANI SAHOO @ BISWAL<br>VS<br>HADIBANDHU MAHAKUD, ASST. REGR. OF CO OP. SOCIETIES, NAYAGARH             | ADV.<br>VS                        | //<br>0<br>//                   |
| 81        | CONTC/0002287/2023 | MD. ZAFFAR<br>VS<br>ASWATHY S., IAS   | BANSHIDHAR SATAPATHY<br>VS        | //<br>0<br>//                   |
| 82        | CONTC/0002288/2023 | RANJITA GURU<br>VS<br>BISHNUPADA SETHY, I.A.S.  | ADV<br>VS                         | //<br>0<br>//                   |
| 83        | CONTC/0002289/2023 | LAXMIPRIYA KANUNGO<br>VS<br>JYOTIRANJAN MISHRA, DIRECTOR, DEPT. OF ELEMENTARY EDUCATION, BBSR                 | PRASANNA KUMAR NAYAK 1<br>VS      | //<br>0<br>//                   |
| 84        | CONTC/0002290/2023 | PADMANABHA JENA<br>VS<br>RAHUL P.R., IPS  | ADV<br>VS                         | //<br>0<br>//                   |
| 85        | CONTC/0002291/2023 | BISWARANJAN GHADAI<br>VS<br>SIDDESHWAR BALIRAM BONDAR, IAS  | ADV.<br>VS                        | //<br>0<br>//                   |
| 86        | CONTC/0002292/2023 | RAJENDRA NATH NAYAK<br>VS<br>STATE OF ODISHA  | ADV<br>VS                         | //<br>0<br>//                   |
| 87        | CONTC/0002293/2023 | PURUSOTTAM SAHOO<br>VS<br>ASWATHY S., COMNR. CUM SECY., S AND ME DEPT., BBSR.                                 | MR. GYANENDRA CHANDRA SWAIN<br>VS | //<br>0<br>//                   |
| 88        | CONTC/0002294/2023 | SRIKANTA PANDA<br>VS<br>RAGHU G., I.A.S.  | ADV.<br>VS                        | //<br>0<br>//                   |
| 89        | CONTC/0002295/2023 | PABITRA MOHAN BARIK<br>VS<br>SARAT CHANDRA GHADEI, M.TECH, SUPT. ENGINEER, JAJPUR IRRIGATION DIVISION, JAJPUR | ADV<br>VS                         | //<br>0<br>//                   |
| 90        | CONTC/0002296/2023 | ABANI RANAJAN PATTNAIK<br>VS<br>AWASTHY, I.A.S.   | SHASHI BHUSAN JENA<br>VS          | //<br>0<br>//                   |
| 91        | CONTC/0002297/2023 | SURAT KUMAR KULDEEP   | PRASANTA KUMAR DAS                | //                              |



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|     |                    | VS  | VS                         | ()                          |
| 92  | CONTC/0002298/2023 | BIRVIKRAM YADAV, PRINCIPAL SECY. TO GOVT., HOME DEPT., BBSR   | ADV.                       | //                          |
|     |                    | SRINIBASH BADAJENA  | VS                         | ()                          |
| 93  | CONTC/0002299/2023 | SATYA RANJAN SAHOO, OAS                                       | ARUN KUMAR ROUT            | //                          |
|     |                    | A CHAKRADHAR  | VS                         | ()                          |
| 94  | CONTC/0002300/2023 | SUSHIL KUMAR LOHANI, PRINCIPAL SECY. DEPT. OF P.R AND D.W     | ADV                        | //                          |
|     |                    | GOUTAM PATRA  | VS                         | ()                          |
| 95  | CONTC/0002301/2023 | SHUBHAM SAXENA, I.A.S.  | ADV                        | //                          |
|     |                    | RADHESHYAM AGRAWAL  | VS                         | ()                          |
| 96  | CONTC/0002302/2023 | VIR VIKRAM YADAV, I.A.S.                                      | PRAFULLA KUMAR MOHAPATRA   | //                          |
|     |                    | BIKRAM KUMAR SASMAL   | VS                         | ()                          |
| 97  | CONTC/0002303/2023 | VISHAL KUMAR DEV, IAS   | SATYABRATA MOHANTY         | //                          |
|     |                    | ASISH PANDIT  | VS                         | ()                          |
| 98  | CRLA/0000373/2023  | DIBYA JYOTI PARIDA, COLLECTOR AND DISTRICT MAGISTRATE, GANJAM | ANJAN KUMAR BISWAL         | //                          |
|     |                    | ABHIMANYU MOHAPATRA   | VS                         | SAHADEV KHUNTA /60 /2015    |
| 99  | CRLA/0000374/2023  | STATE OF ODISHA   | VS                         | O.P.I.D,BALASORE(Baleshwar) |
|     |                    | AMAR PRADHAN  | SANJAY KUMAR PRADHAN       | CT/0000005/2015             |
|     |                    | VS  | VS                         | AIRPORT /302 /2022          |
| 100 | CRLA/0000375/2023  | STATE OF ODISHA   | SUVADRA RANI NAYAK         | ()                          |
|     |                    | DEEPAK KUMAR  | VS                         | //                          |
|     |                    | VS  | VS                         | / /0                        |
| 101 | CRLA/0000376/2023  | STATE OF ODISHA   | JAGABANDHU SAHU            | ()                          |
|     |                    | CHANDRABHANU PRUSTY @ MITU                                    | VS                         | //                          |
|     |                    | VS  | VS                         | JHARSUGUDA GRPS /24 /2021   |
| 102 | CRLLP/0000019/2023 | STATE OF ODISHA   | DILIP KUMAR MISHRA, A.G.A. | ()                          |
|     |                    | VS  | VS                         | //                          |
|     |                    |   |                            | BAUNISUNI /77 /2018         |
|     |                    |   |                            | ()                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/04/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL                                  | COUNSEL FOR PETNR./APPEL   | PS CASE/LOWER COURT CASE                    |
|-----|--------------------|---|----------------------------|---|
| 103 | CRLLP/000020/2023  | AJIT KUMAR MAHAKUD<br>KHETRAMANI RAY<br>VS            | PARTHA SARATHI NAYAK<br>VS | //<br>/ /0<br>()                            |
| 104 | CRLLP/000021/2023  | RANJAN KUMAR SAHOO<br>KHETRAMANI RAY<br>VS            | PARTHA SARATHI NAYAK<br>VS | //<br>/ /0<br>()                            |
| 105 | CRLLP/000022/2023  | RANJAN KUMAR SAHOO<br>KHETRAMANI RAY<br>VS            | PARTHA SARATHI NAYAK<br>VS | //<br>/ /0<br>()                            |
| 106 | CRLMA/0000109/2023 | RANJAN KUMAR SAHOO<br>MADAN KUMAR<br>VS               | ASHOK KUMAR JENA<br>VS     | //<br>BHUBANESWAR G.R.P.S. /157 /2022<br>() |
| 107 | CRLMC/0001732/2023 | STATE OF ODISHA<br>JITENDRA NAYAK<br>VS               | BIKASH KUMAR DASH<br>VS    | //<br>RAIRAKHOL /168 /2018<br>()            |
| 108 | CRLMC/0001733/2023 | STATE OF ODISHA<br>SANJAY KUMAR BARIK<br>VS           | SATYAJIT MUKHERJEE<br>VS   | //<br>BAMBARI /54 /2023<br>()               |
| 109 | CRLMC/0001734/2023 | STATE OF ODISHA<br>SUNDHANSU SEKHAR DAS@MUNU<br>VS    | NARESH KUMAR NAIK<br>VS    | //<br>/ /0<br>()                            |
| 110 | CRLMC/0001735/2023 | STATE OF ODISHA<br>JIBAN@SUBHANKAR MALLIK@MALIK<br>VS | RANJIT MOHANTY<br>VS       | //<br>Tantiapal Marine /26 /2023<br>()      |
| 111 | CRLMC/0001736/2023 | STATE OF ODISHA<br>PARBATI MEHER<br>VS                | JUGALA KISHORE PANDA<br>VS | //<br>MANAMUNDA /69 /2023<br>()             |
| 112 | CRLMC/0001737/2023 | STATE OF ODISHA<br>AJAYA PARIDA@AJU<br>VS             | KABIRAJ SAHOO<br>VS        | //<br>KHANDAGIRI P.S. /411 /2020<br>()      |
| 113 | CRLMC/0001738/2023 | STATE OF ODISHA<br>JOGENDRA NATH GHARAI<br>VS         | RABI NARAYAN BEHERA<br>VS  | //<br>BHOGRAI /55 /2000<br>()               |
|     |                    | STATE OF ODISHA                                       |                            | //  |

**ORISSA HIGH COURT****FILING REPORT AS ON :05/04/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                                   | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>        |
|-----------|--------------------|---|---------------------------------|--|
| 114       | CRLMC/0001739/2023 | TUNA NARENDRA<br>VS<br>STATE OF ODISHA                        | RITURANJAN CHHOTARAY<br>VS      | //0<br>()<br>//                        |
| 115       | CRLMC/0001740/2023 | PHILIMAN SABAR @ REHAN<br>VS<br>STATE OF ODISHA               | BISWA RANJAN DAS<br>VS          | PATTAPUR (ASKA) /119 /2017<br>()<br>// |
| 116       | CRLMC/0001741/2023 | NARAYAN KAR@DINGAR<br>VS<br>STATE OF ODISHA                   | KABIRAJ PRADHAN<br>VS           | TANGI (KHURDA) /604 /2022<br>()<br>//  |
| 117       | CRLMC/0001742/2023 | CHANDAN SARAF<br>VS<br>STATE OF ODISHA                        | SURYA NARAYAN MISHRA<br>VS      | MURIBAHAL /39 /2023<br>()<br>//        |
| 118       | CRLMC/0001743/2023 | TANUSHREE ACHARYA<br>VS<br>ANITA PATI                         | ABHISEK MOHANTY<br>VS           | //0<br>()<br>//                        |
| 119       | CRLMC/0001744/2023 | MADHAV @ MADHAB CHANDRA MALLICK<br>VS<br>STATE OF ODISHA      | PRAVAT KUMAR NAYAK<br>VS        | BANIGOCHA /32 /2017<br>()<br>//        |
| 120       | CRLMC/0001745/2023 | SAROJ KUMAR MISHRA<br>VS<br>STATE OF ODISHA                   | BHABANI SHANKAR DASPARIDA<br>VS | BINIKA /118 /2022<br>()<br>//          |
| 121       | CRLMC/0001746/2023 | YOGESH AGARWAL<br>VS<br>LIRIKA RAY                            | MADHUMATI AGRAWAL<br>VS         | //0<br>()<br>//                        |
| 122       | CRLMC/0001747/2023 | MUKTIKANTA BADU<br>VS<br>STATE OF ODISHA                      | ALOK KUMAR KAR<br>VS            | //0<br>()<br>//                        |
| 123       | CRLMC/0001748/2023 | HARIHAR PRATIHARI @ BABULI PRATIHARI<br>VS<br>STATE OF ODISHA | AMULYA RATNA PANDA<br>VS        | SINGHADWAR PS /79 /2021<br>()<br>//    |
| 124       | CRLMC/0001749/2023 | A. BAIRAGI<br>VS<br>STATE OF ODISHA                           | CHANDAN SAMANTARAY<br>VS        | JARADA /27 /2022<br>()<br>//           |
| 125       | CRLMC/0001750/2023 | BIPIN BIHARI JAYASINGH  | PRASANT VERMA                   | BADAGODA P.S. /126 /2017               |

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/04/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL                                   | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE       |
|-----|--------------------|--|--------------------------|--------------------------------|
|     |                    | VS   | VS                       | ()                             |
| 126 | CRLMC/0001751/2023 | STATE OF ODISHA<br>HRUSIKESH BEHERA                    | SARBESWAR BEHERA         | //<br>/0                       |
|     |                    | VS   | VS                       | ()                             |
| 127 | CRLMC/0001752/2023 | STATE OF ODISHA<br>NIHAR RANJAN HATI                   | PRASANTA KUMAR NANDA     | //<br>NAYAPALLI P.S. /85 /2022 |
|     |                    | VS   | VS                       | ()                             |
| 128 | CRLMP/0000674/2023 | STATE OF ODISHA<br>SANTOSH KUMAR RAY                   | BIPLAB P.B. BAHALI       | //<br>/0                       |
|     |                    | VS   | VS                       | ()                             |
| 129 | CRLMP/0000675/2023 | STATE OF ODISHA<br>CHITTA RANJAN DAS                   |                          | //<br>/0                       |
|     |                    | VS   | VS                       | ()                             |
| 130 | CRLMP/0000676/2023 | STATE OF ODISHA<br>BISHNUPRIYA JENA                    | ANUPAM DASH              | //<br>/0                       |
|     |                    | VS   | VS                       | ()                             |
| 131 | CRLMP/0000677/2023 | DEPUTY COMMISSIONER OF POLICE, KHURDA<br>MUKTI BARDHAN | BIBHU PRASAD CHHUALSINGH | //<br>/0                       |
|     |                    | VS   | VS                       | ()                             |
| 132 | CRLMP/0000678/2023 | STATE OF ODISHA<br>KHAGESWAR SAHOO                     | BRAJA MOHAN SARANGI      | //<br>/0                       |
|     |                    | VS   | VS                       | ()                             |
| 133 | CRLMP/0000679/2023 | STATE OF ODISHA<br>RANJAN KUMAR PANIGRAHI              | BRAJA MOHAN SARANGI      | //<br>/0                       |
|     |                    | VS   | VS                       | ()                             |
| 134 | CRLMP/0000680/2023 | STATE OF ODISHA<br>SANTI NAIK                          | AMITAV TRIPATHY          | //<br>/0                       |
|     |                    | VS   | VS                       | ()                             |
| 135 | CRLMP/0000681/2023 | STATE OF ODISHA<br>NITYANANDA NATH                     | RABI NARAYAN MOHANTY     | //<br>/0                       |
|     |                    | VS   | VS                       | ()                             |
| 136 | CRLMP/0000682/2023 | STATE OF ODISHA<br>M/S. DIVINE CONSTRUCTION, JAJPUR    | P.ANUP DASH              | //<br>/0                       |
|     |                    | VS   | VS                       | ()                             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/04/2023**

| SL  | FILING NO           | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL       | PS CASE/LOWER COURT CASE                       |
|-----|---------------------|--|--------------------------------|--|
| 137 | CRLMP/0000683/2023  | STATE OF ODISHA(VIG.)<br>BIJAYA KUMAR SWAIN<br>VS  | SANGRAM KESHARI ROUT<br>VS     | //<br>/ /0<br>()                               |
| 138 | CRLMP/0000684/2023  | STATE OF ODISHA<br>NIRANJAN PARIDA<br>VS   | PADMANAV BHUTIA<br>VS          | //<br>/ /0<br>()                               |
| 139 | CRLMP/0000685/2023  | STATE OF ODISHA<br>PALLABI RANI RAJ<br>VS  | LALITENDU MISHRA<br>VS         | //<br>/ /0<br>()                               |
| 140 | CRLREV/0000170/2023 | STATE OF ODISHA<br>BISWO RANJAN BEHERA<br>VS   | SUBHASISH SATAPATHY<br>VS      | //<br>ENERGY PS (BALASORE) /41 /2015<br>()     |
| 141 | CRLREV/0000171/2023 | STATE OF ODISHA<br>AJAY KUMAR NAIK @ AJAYA NAYAK<br>VS   | LAXMIDHAR MAHAPATRA<br>VS      | //<br>/ /0<br>()                               |
| 142 | CRLREV/0000172/2023 | STATE OF ODISHA<br>SANTOSH KUMAR SAMAL<br>VS   | MILAN KANUNGO<br>VS            | //<br>BALASORE VIGILANCE /19 /2007<br>()       |
| 143 | CRLREV/0000173/2023 | STATE OF ODISHA(VIG.)<br>RANVEER SINGH<br>VS   | SATYAPADA SHARMA<br>VS         | //<br>MAHILA PS,SEC-3,ROURKELA /20 /2022<br>() |
| 144 | CRLREV/0000174/2023 | STATE OF ODISHA<br>DAYADAN HARIJAN<br>VS   | RAJIB LOCHAN PATTNAIK<br>VS    | //<br>KOSAGUMUDA /59 /2021<br>()               |
| 145 | CRLREV/0000175/2023 | STATE OF ODISHA<br>SHYAMA @ SHAMLAL SHARMA<br>VS   | SIDHARTHA DAS<br>VS            | //<br>RAIRANGPUR TOWN /54 /2013<br>()          |
| 146 | CRLREV/0000176/2023 | STATE OF ODISHA<br>SRI NARASINGHA ACHARI MATH ENDOWMENTS KANKARDEBANDA<br>VS<br>BANSIDHAR PARIDA | HRKDEBANDA<br>VS               | //<br>/ /0<br>()                               |
| 147 | FAO/0000170/2023    | STATE OF ODISHA<br>NEW INDIA ASSURANCE CO. LTD.<br>VS<br>MAGUNI SETHY                            | GOPAL CHANDRA SAMANTARAY<br>VS | //<br>/ /0<br>()                               |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/04/2023**

| SL  | FILING NO         | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL                  | PS CASE/LOWER COURT CASE |
|-----|-------------------|---|---|--------------------------|
| 148 | FAO/0000171/2023  | D.M. LEGAL, M/S. NEW INDIA ASSURANCE CO.LTD.<br>VS<br>GUDDI DEVI                  | GOPAL CHANDRA SAMANTARAY<br>VS            | //<br>0<br>//            |
| 149 | FAO/0000172/2023  | THE MANAGER LEGAL, M/S. CHOLAMANDALAM M/S. P.P. LTD.<br>VS<br>NARESH KUMAR BEHERA | VS  | //<br>0<br>//            |
| 150 | FAO/0000173/2023  | GOLEKHA BIHARI NAYAK<br>VS<br>SABITA SAHOO  | GAGAN BIHARI SINGH<br>VS                  | //<br>0<br>//            |
| 151 | FAO/0000174/2023  | RAMAKANTA PANDA<br>VS<br>STATE OF ODISHA  | ANIMESH MOHANTY<br>VS<br>B.BHUYAN         | //<br>0<br>//            |
| 152 | FAO/0000175/2023  | CHANDI PRASAD KANTI<br>VS<br>STATE OF ODISHA                                      | AMIYA KUMAR MOHANTY (A)<br>VS             | //<br>0<br>//            |
| 153 | ITA/0000046/2023  | PRINCIPAL COMMISSIONER OF INCOME TAX<br>VS<br>M/S KUSUM POWERMENT PVT. LTD.       | TUSHAR KANTI SATAPATHY,SR.S.C,(I.T)<br>VS | //<br>0<br>//            |
| 154 | MACA/0000314/2023 | NATIONAL INSURANCE CO. LTD.<br>VS<br>PRAMOD SWAIN                                 | NIBEDITA MOHANTY<br>VS                    | //<br>0<br>//            |
| 155 | MACA/0000315/2023 | NATIONAL INSURANCE CO. LTD.<br>VS<br>REBATI SAHOO                                 | MAHITOSH SINHA<br>VS                      | //<br>0<br>//            |
| 156 | MACA/0000316/2023 | INDRAJIT ROUT<br>VS<br>THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.        | LAKSMIDHAR KABI<br>VS                     | //<br>0<br>//            |
| 157 | MACA/0000317/2023 | THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.<br>VS<br>MAMATA MALLIK        | PRAKASH KUMAR MOHANTY<br>VS               | //<br>0<br>//            |
| 158 | MACA/0000318/2023 | D.M., ORIENTAL INSURANCE COMPANY LTD.<br>VS<br>SARMILA LAKRA                      | G.P DUTTA<br>VS                           | //<br>0<br>//            |
| 159 | MACA/0000319/2023 | M/S. ORIENTAL INSURANCE CO. LTD.  | G.P.DUTTA                                 | //                       |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/04/2023**

| SL  | FILING NO           | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|--------------------------|--------------------------|
|     |                     | VS   | VS                       | 0                        |
| 160 | MACA/0000320/2023   | GITANJALI SINGH<br>THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.<br>VS   | DASMOHAPATRA             | //                       |
| 161 | MACA/0000321/2023   | DASARATHI MENDULI<br>THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.<br>VS | DASMOHAPATRA             | //                       |
| 162 | MACA/0000322/2023   | ASKARA PRADHAN<br>KRUSHNA CHANDRA BISWAL<br>VS                                 | KAPILA CHARAN NAYAK      | //                       |
| 163 | MATA/0000117/2023   | SHANKAR CHOUDHURY<br>SATYANARAYAN MISHRA<br>VS                                 | L.N. RAYATSINGH          | //                       |
| 164 | RPFAM/0000122/2023  | BIJAYALAXMI PANDA<br>SUKANTI PAL<br>VS   | AKSHAYA KUMAR SAHOO      | //                       |
| 165 | RPFAM/0000123/2023  | JOSHABANTA JENA @ RAJESH JENA<br>ALAKA RANI BEHERA<br>VS                       | AMIT KUMAR SAA           | //                       |
| 166 | RPFAM/0000124/2023  | BASUDEV BEHERA<br>AKASH KUMAR GOCHHAYAT<br>VS                                  | PRANAYANEE DASMOHAPATRA  | //                       |
| 167 | RSA/0000136/2023    | SUBHASHREE SAMAL<br>SUMITRA MEHER<br>VS  | PRASHANTA KUMAR NAYAK    | //                       |
| 168 | RSA/0000137/2023    | HEMALATA MEHER<br>BHAGABAN DASH<br>VS  | DILLIP KUMAR PRADHAN     | //                       |
| 169 | RSA/0000138/2023    | SWARNAPRAVA TRIPATHY<br>BISWANATH DASH<br>VS                                   | SUKANTA KUMAR DALAI      | //                       |
| 170 | RVWPET/0000119/2023 | STATE OF ODISHA<br>THE SECRETARY, BERHAMPUR CO OPERATIVE URBAN BANK LTD.<br>VS | MUNIB K. MISHRA          | //                       |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/04/2023**

| SL  | FILING NO           | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL             | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|--------------------------------------|--------------------------|
| 171 | RVWPET/0000120/2023 | THE REGISTRAR OF CO OPERATIVE SOCIETIES, BBSR<br>SECRETARY, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION (SSSC) | VS                                   | //<br>//<br>0            |
| 172 | TRP(C)/0000132/2023 | BHAGABATA MALLA<br>RENUBALA BEHERA  | ASHIS KUMAR MISHRA<br>VS             | //<br>//<br>0            |
| 173 | TRP(C)/0000133/2023 | PRAVATI BEHERA<br>DR. MONALI MADHUSMITA   | SAILESH DAS<br>VS                    | //<br>//<br>0            |
| 174 | TRP(C)/0000134/2023 | DR. BIJKRAM KESHARI ROUT<br>PRAGNYA PARAMITA BARIK  | RAJALAXMI BISWAL<br>VS               | //<br>//<br>0            |
| 175 | TRP(C)/0000135/2023 | RANJAN KUMAR BARIK<br>RANJITA GOUDA   | KAMAL RAY<br>VS                      | //<br>//<br>0            |
| 176 | WA/0000682/2023     | SANTOSH KUMAR GOUDA<br>LABANYENDU MOHANTY   | PRATIK DASH<br>VS                    | //<br>//<br>0            |
| 177 | WA/0000683/2023     | STATE OF ODISHA<br>SANTOSH KUMAR SAHU   | BABITA KUMARI PATTANAİK<br>VS        | //<br>//<br>0            |
| 178 | WA/0000684/2023     | DG AND IG OF POLICE, POLICE HEAD QUARTERS<br>STATE OF ODISHA  | HARI KRUSHNA PANIGRAHI, A.S.C.<br>VS | //<br>//<br>0            |
| 179 | WA/0000685/2023     | GOPAL CHANDRA JENA<br>STATE OF ODISHA   | PRASANNA KUMAR MOHANTY, A.S.C.<br>VS | //<br>//<br>0            |
| 180 | WA/0000686/2023     | PRAKASH PANIGRAHY<br>STATE OF ODISHA  | PRASANNA KUMAR MOHANTY, A.S.C.<br>VS | //<br>//<br>0            |
| 181 | WA/0000687/2023     | BIJAYA KUMAR PANDA<br>STATE OF ODISHA   | HARI KRUSHNA PANIGRAHI, A.S.C.<br>VS | //<br>//<br>0            |
|     |                     | BALAKRISHNA DALEI   |                                      | //                       |



**ORISSA HIGH COURT****FILING REPORT AS ON :05/04/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                               | <b>COUNSEL FOR PETNR./APPEL</b>      | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|---|--------------------------------------|---------------------------------|
| 182       | WA/0000688/2023    | STATE OF ODISHA<br>VS<br>SURENDRA KUMAR MALLICK           | NIHAR KANTA PRAHARAJ,A.G.A<br>VS     | //<br>0<br>//                   |
| 183       | WA/0000689/2023    | STATE OF ODISHA<br>VS<br>UMESH KUMAR DASH                 | PRASANNA KUMAR MOHANTY, A.S.C.<br>VS | //<br>0<br>//                   |
| 184       | WA/0000690/2023    | STATE OF ODISHA<br>VS<br>BHUBANESWAR KAND                 | NIHAR KANTA PRAHARAJ, A.G.A.<br>VS   | //<br>0<br>//                   |
| 185       | WA/0000691/2023    | STATE OF ODISHA<br>VS<br>CHATRUBHUJA SAHOO                | SASWAT DAS, A.G.A.<br>VS             | //<br>0<br>//                   |
| 186       | WA/0000692/2023    | STATE OF ODISHA<br>VS<br>RAJENDRA SAHU                    | NIHAR KANTA PRAHARAJ,A.G.A<br>VS     | //<br>0<br>//                   |
| 187       | WA/0000693/2023    | STATE OF ODISHA<br>VS<br>MANJULATA DAS                    | ARNAV BEHERA, A.S.C.<br>VS           | //<br>0<br>//                   |
| 188       | WP(C)/0010714/2023 | BHATAL HEMBRAM<br>VS<br>LIC, OF INDIA, MUMBAI             | NIRANJAN LENKA<br>VS                 | //<br>0<br>//                   |
| 189       | WP(C)/0010715/2023 | JAYASINGH MAJHI<br>VS<br>STATE OF ODISHA                  | AKSHAYA KUMAR SAHOO<br>VS            | //<br>0<br>//                   |
| 190       | WP(C)/0010716/2023 | BABU PRADHAN<br>VS<br>R.T.O. GANJAM                       | SYAMALENDU PATTNAIK<br>VS            | //<br>0<br>//                   |
| 191       | WP(C)/0010717/2023 | SHISHIRA KUMAR SWAIN<br>VS<br>VICE CHANCELLOR, OUAT, BBSR | BIJAYA KUMAR PARIDA 2<br>VS          | //<br>0<br>//                   |
| 192       | WP(C)/0010718/2023 | RABINDRA NATH MOHANTY<br>VS<br>THE STATE OF ODISHA        | MOHENDRA KUMAR MOHAPATRO<br>VS       | //<br>0<br>//                   |
| 193       | WP(C)/0010719/2023 | URMIMALA SAHU   | LAXMIKANTA MOHANTY                   | //                              |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/04/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL                           | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 194 | WP(C)/0010720/2023 | M/S.WELCOME SPA AND RESORTS, SAMBALPUR         | SRINIBASH SATAPATHY      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | THE STATE OF ODISHA                            |                          | //                       |
| 195 | WP(C)/0010721/2023 | RAJKISHORE GURU                                | BISWAJIT PASAYAT         | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | SARANGADHAR PRADHAN                            |                          | //                       |
| 196 | WP(C)/0010722/2023 | SHYAM SUNDAR NAYAK                             | SIDHARTH PRASAD DAS      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 197 | WP(C)/0010723/2023 | KAILASH CHANDRA SWAIN                          | PANCHANAN SAHOO          | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 198 | WP(C)/0010724/2023 | SATYANANDA BARIK                               | RAJENDRA KUMAR PRADHAN   | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | TAHASILDAR, NISCHINTAKOILI                     |                          | //                       |
| 199 | WP(C)/0010725/2023 | SUTAPA RANI MOHANTY                            | PRAFULLA KUMAR MOHAPATRA | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 200 | WP(C)/0010726/2023 | RASMITA PARIDA                                 | SUBRATA MISHRA           | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | COMMNR. CUM SECY. DEPT OF MISSION SHAKTI, BBSR |                          | //                       |
| 201 | WP(C)/0010727/2023 | PRABASINI PATTANAYAK                           | PRAFULLA KUMAR MOHAPATRA | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 202 | WP(C)/0010728/2023 | RABINDRANATH SWAIN                             | DHANESWAR BEHERA         | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 203 | WP(C)/0010729/2023 | NAMITA MOHAPATRA                               | PRAFULLA KUMAR MOHAPATRA | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 204 | WP(C)/0010730/2023 | BASUDEV CHOUDHURY                              | DHANESWAR BEHERA         | //                       |
|     |                    | VS   | VS                       | 0                        |

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|-----------|--------------------|---|---------------------------------|---------------------------------|
| 205       | WP(C)/0010731/2023 | STATE OF ODISHA<br>SABITRI TRIPATHY<br>VS                 | PRAFULLA KUMAR MOHAPATRA<br>VS  | //<br>//<br>()                  |
| 206       | WP(C)/0010732/2023 | STATE OF ODISHA<br>ARUN CHANDRA BISWAL<br>VS              | DHANESWAR BEHERA<br>VS          | //<br>//<br>()                  |
| 207       | WP(C)/0010733/2023 | STATE OF ODISHA<br>MADHUSMITA PRATAP<br>VS                | AKSHAYA KUMAR SAHOO<br>VS       | //<br>//<br>()                  |
| 208       | WP(C)/0010734/2023 | STATE OF ODISHA<br>RABINDRA KUMAR SETHI<br>VS             | NRUSINGHA CHARAN MOHARANA<br>VS | //<br>//<br>()                  |
| 209       | WP(C)/0010735/2023 | STATE OF ODISHA<br>BHABANI PRASAD DWIVEDY<br>VS           | DILLIP KUMAR MOHAPATRA<br>VS    | //<br>//<br>()                  |
| 210       | WP(C)/0010736/2023 | STATE OF ODISHA<br>SUPRAVA MOHANTY<br>VS                  | NRUSINGHA CHARAN MOHARANA<br>VS | //<br>//<br>()                  |
| 211       | WP(C)/0010737/2023 | STATE OF ODISHA<br>PADMALOCHAN SAHOO<br>VS                | DILLIP KUMAR MOHAPATRA<br>VS    | //<br>//<br>()                  |
| 212       | WP(C)/0010738/2023 | STATE OF ODISHA<br>RABINDRA KUMAR ROUT<br>VS              | NRUSINGHA CHARAN MOHARANA<br>VS | //<br>//<br>()                  |
| 213       | WP(C)/0010739/2023 | STATE OF ODISHA<br>PADMANAV BARIK<br>VS                   | NRUSINGHA CHARAN MOHARANA<br>VS | //<br>//<br>()                  |
| 214       | WP(C)/0010740/2023 | STATE OF ODISHA<br>SIMANCHAL JENA<br>VS                   | DILLIP KUMAR MOHAPATRA<br>VS    | //<br>//<br>()                  |
| 215       | WP(C)/0010741/2023 | STATE OF ODISHA<br>SANATAN SAHOO<br>VS<br>STATE OF ODISHA | NRUSINGHA CHARAN MOHARANA<br>VS | //<br>//<br>()<br>//            |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 216       | WP(C)/0010742/2023 | BRUNDABAN SATAPATHY<br>VS<br>STATE OF ODISHA     | DILLIP KUMAR MOHAPATRA<br>VS    | //<br>0<br>//                   |
| 217       | WP(C)/0010743/2023 | KSHETRABASI SAHU<br>VS<br>STATE OF ODISHA        | SHARMISTHA SAMAL<br>VS          | //<br>0<br>//                   |
| 218       | WP(C)/0010744/2023 | JANMEJAYA MOHAPATRA<br>VS<br>STATE OF ODISHA     | LAXMIDHAR DASH<br>VS            | //<br>0<br>//                   |
| 219       | WP(C)/0010745/2023 | LALIT MOHAN NAYAK<br>VS<br>STATE OF ODISHA       | DILLIP KUMAR MOHAPATRA<br>VS    | //<br>0<br>//                   |
| 220       | WP(C)/0010746/2023 | JAGYANSENI PAHADASINGH<br>VS<br>STATE OF ODISHA  | TANMAY MISHRA<br>VS             | //<br>0<br>//                   |
| 221       | WP(C)/0010747/2023 | RAJIB LOCHAN PANDA<br>VS<br>STATE OF ODISHA      | DILLIP KUMAR MOHAPATRA<br>VS    | //<br>0<br>//                   |
| 222       | WP(C)/0010748/2023 | PRADIPTA KUMAR SAHOO<br>VS<br>STATE OF ODISHA    | PRADEEP KUMAR DAS<br>VS         | //<br>0<br>//                   |
| 223       | WP(C)/0010749/2023 | LAXMIDHAR ACHARYA<br>VS<br>STATE OF ODISHA       | SHARMISTHA SAMAL<br>VS          | //<br>0<br>//                   |
| 224       | WP(C)/0010750/2023 | PURNA CHANDRA PANIGRAHI<br>VS<br>STATE OF ODISHA | SHARMISTHA SAMAL<br>VS          | //<br>0<br>//                   |
| 225       | WP(C)/0010751/2023 | PRAVAKAR MALLICK<br>VS<br>THE STATE OF ODISHA    | SUDHIR KUMAR MALLICK<br>VS      | //<br>0<br>//                   |
| 226       | WP(C)/0010752/2023 | AKHILA CHANDRA JENA<br>VS<br>STATE OF ODISHA     | DILLIP KUMAR MOHAPATRA<br>VS    | //<br>0<br>//                   |
| 227       | WP(C)/0010753/2023 | MANOJA KUMAR LENKA                               | SHARMISTHA SAMAL                | //                              |

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|-----|--------------------|-------------------------------------|--------------------------|--------------------------|
|     |                    | VS                                  | VS                       | 0                        |
|     |                    | STATE OF ODISHA                     |                          | //                       |
| 228 | WP(C)/0010754/2023 | SUNDARAM HOME FINANCE LTD. CHENNAI  | DEVI PRASAD TRIPATHY     | //                       |
|     |                    | VS                                  | VS                       | 0                        |
|     |                    | THE DM, CUM COLLECTOR BALASORE      |                          | //                       |
| 229 | WP(C)/0010755/2023 | DR. SUNAINA MAHAPATRA               | AVIJIT MISHRA            | //                       |
|     |                    | VS                                  | VS                       | 0                        |
|     |                    | STATE OF ODISHA                     |                          | //                       |
| 230 | WP(C)/0010756/2023 | SAROJA KANTA DASH                   | SHARMISTHA SAMAL         | //                       |
|     |                    | VS                                  | VS                       | 0                        |
|     |                    | STATE OF ODISHA                     |                          | //                       |
| 231 | WP(C)/0010757/2023 | AKSHYA KUMAR NAYAK                  | SHARMISTHA SAMAL         | //                       |
|     |                    | VS                                  | VS                       | 0                        |
|     |                    | STATE OF ODISHA                     |                          | //                       |
| 232 | WP(C)/0010758/2023 | DR. SUBHAMAY NANDA                  | AVIJIT MISHRA            | //                       |
|     |                    | VS                                  | VS                       | 0                        |
|     |                    | STATE OF ODISHA                     |                          | //                       |
| 233 | WP(C)/0010759/2023 | SURJYA KUMAR BADPANDA               | PRASANTA KUMAR JENA      | //                       |
|     |                    | VS                                  | VS                       | 0                        |
|     |                    | NATIONAL ALUMINUM COMPANY LTD. BBSR |                          | //                       |
| 234 | WP(C)/0010760/2023 | AMBARISH SATPATHY                   | SHARMISTHA SAMAL         | //                       |
|     |                    | VS                                  | VS                       | 0                        |
|     |                    | STATE OF ODISHA                     |                          | //                       |
| 235 | WP(C)/0010761/2023 | RANKANATH PARIDA                    | DILLIP KUMAR MOHAPATRA   | //                       |
|     |                    | VS                                  | VS                       | 0                        |
|     |                    | STATE OF ODISHA                     |                          | //                       |
| 236 | WP(C)/0010762/2023 | DURYODHAN BEHERA                    | SHARMISTHA SAMAL         | //                       |
|     |                    | VS                                  | VS                       | 0                        |
|     |                    | STATE OF ODISHA                     |                          | //                       |
| 237 | WP(C)/0010763/2023 | KONARK BAR ASSOCIATION, PURI        | SHIVSANKAR MOHANTY       | //                       |
|     |                    | VS                                  | VS                       | 0                        |
|     |                    | THE UNION OF INIDA                  |                          | //                       |
| 238 | WP(C)/0010764/2023 | BIPIN BIHARI PATI                   | SHARMISTHA SAMAL         | //                       |
|     |                    | VS                                  | VS                       | 0                        |

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|-----------|--------------------|--|---|---------------------------------|
| 239       | WP(C)/0010765/2023 | STATE OF ODISHA<br>MOHAN SUNDARAY<br>VS                                  | SRIDHAR RATH<br>VS                      | //<br>//<br>()                  |
| 240       | WP(C)/0010766/2023 | STATE OF ODISHA<br>BHAGABAN SAHOO<br>VS                                  | SHARMISTHA SAMAL<br>VS                  | //<br>//<br>()                  |
| 241       | WP(C)/0010767/2023 | STATE OF ODISHA<br>KRUSHNA CHANDRA PADHY<br>VS                           | DILLIP KUMAR MOHAPATRA<br>VS            | //<br>//<br>()                  |
| 242       | WP(C)/0010768/2023 | STATE OF ODISHA<br>SATYARANJAN SAHU<br>VS                                | DILLIP KUMAR MOHAPATRA<br>VS            | //<br>//<br>()                  |
| 243       | WP(C)/0010769/2023 | STATE OF ODISHA<br>BARSHA TRIPATHY GUPTA<br>VS                           | BIRAJA PRASANNA DAS<br>VS               | //<br>//<br>()                  |
| 244       | WP(C)/0010770/2023 | STATE OF ODISHA<br>NIBASH SAHU<br>VS                                     | AKSHAYA KUMAR SAHOO<br>VS               | //<br>//<br>()                  |
| 245       | WP(C)/0010771/2023 | STATE OF ODISHA<br>PRADIP KUMAR JENA<br>VS                               | BIRAJA PRASANNA DAS<br>VS               | //<br>//<br>()                  |
| 246       | WP(C)/0010772/2023 | STATE OF ODISHA<br>BHAGYADHAR SAHOO<br>VS                                | BIRAJA PRASANNA DAS<br>VS               | //<br>//<br>()                  |
| 247       | WP(C)/0010773/2023 | STATE OF ODISHA<br>SURYA KUMAR PANDA<br>VS                               | DILLIP KUMAR MOHAPATRA<br>VS            | //<br>//<br>()                  |
| 248       | WP(C)/0010774/2023 | STATE OF ODISHA<br>FAKIR KARNA<br>VS                                     | M.PRATAP @ PRATAP KUMAR MOHAPATRA<br>VS | //<br>//<br>()                  |
| 249       | WP(C)/0010775/2023 | STATE OF ODISHA<br>M/S NAMA SIDHI MARKETING PVT. LTD., WEST BENGAL<br>VS | KIBEKANANDA BHUYAN<br>VS                | //<br>//<br>()                  |
|           |                    | STATE OF ODISHA  |   | //                              |

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| 250       | WP(C)/0010776/2023 | KADAMBARI DAS<br>VS<br>TAHASILDAR, BBSR                                   | AVIJIT PAL<br>VS                        | //<br>0<br>//                   |
| 251       | WP(C)/0010777/2023 | DIBATI CHANDRA MAJHI @ DIBATI CH. GOUNTIA MISHRA<br>VS<br>STATE OF ODISHA | SUSHANTA KUMAR JOSHI<br>VS              | //<br>0<br>//                   |
| 252       | WP(C)/0010778/2023 | M/S NAMA SIDHI MARKETING PVT. LTD., WEST BENGAL<br>VS<br>STATE OF ODISHA  | BEKANANDA BHUYAN<br>VS                  | //<br>0<br>//                   |
| 253       | WP(C)/0010779/2023 | RAJIV KUMAR PUJARI<br>VS<br>TAHASILDAR, BBSR                              | AVIJIT PAL<br>VS                        | //<br>0<br>//                   |
| 254       | WP(C)/0010780/2023 | ASWINI KUMAR BHOTRA<br>VS<br>STATE OF ODISHA                              | M.PRATAP @ PRATAP KUMAR MOHAPATRA<br>VS | //<br>0<br>//                   |
| 255       | WP(C)/0010781/2023 | M/S NAMA SIDHI MARKETING PVT. LTD., WEST BENGAL<br>VS<br>STATE OF ODISHA  | BEKANANDA BHUYAN<br>VS                  | //<br>0<br>//                   |
| 256       | WP(C)/0010782/2023 | DIALU DOMB @ HARIJAN<br>VS<br>STATE OF ODISHA                             | PADMANAV CHOUDHURY<br>VS                | //<br>0<br>//                   |
| 257       | WP(C)/0010783/2023 | RABINDRA NATH SAHU<br>VS<br>STATE OF ODISHA                               | ARUN KUMAR PATRA<br>VS                  | //<br>0<br>//                   |
| 258       | WP(C)/0010784/2023 | UDAYANATH SAHU<br>VS<br>STATE OF ODISHA                                   | ARUN KUMAR PATRA<br>VS                  | //<br>0<br>//                   |
| 259       | WP(C)/0010785/2023 | ARUN KUMAR PANIGRAHI<br>VS<br>STATE OF ODISHA                             | PRAVASH CHANDRA JENA<br>VS              | //<br>0<br>//                   |
| 260       | WP(C)/0010786/2023 | SURYAKANTA MALIK<br>VS<br>STATE OF ODISHA                                 | ACHYUTANANDA PATTANAİK<br>VS            | //<br>0<br>//                   |
| 261       | WP(C)/0010787/2023 | HARA MOHAN ROUSTRAY   | MANAS RANJAN PANDA                      | //                              |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
|           |                    | VS   | VS                              | 0                               |
| 262       | WP(C)/0010788/2023 | D.M.CUM COLLECTOR, KHORDHA                       |                                 | //                              |
|           |                    | DILESWAR SAHOO                                   | SAROJ RANJAN SUBUDHI            | //                              |
|           |                    | VS   | VS                              | 0                               |
| 263       | WP(C)/0010789/2023 | STATE OF ODISHA                                  |                                 | //                              |
|           |                    | INDRAMANI SAHOO                                  | SAROJ RANJAN SUBUDHI            | //                              |
|           |                    | VS   | VS                              | 0                               |
| 264       | WP(C)/0010790/2023 | STATE OF ODISHA                                  |                                 | //                              |
|           |                    | SANGARAM KESHARI PATRA                           | ARUN KUMAR PATRA                | //                              |
|           |                    | VS   | VS                              | 0                               |
| 265       | WP(C)/0010791/2023 | STATE OF ODISHA                                  |                                 | //                              |
|           |                    | KASTURI MIRDHA                                   | ARUN KUMAR DAS 1                | //                              |
|           |                    | VS   | VS                              | 0                               |
| 266       | WP(C)/0010792/2023 | GENERAL MANAGER, PUNJAB NATIONAL BANK, NEW DELHI |                                 | //                              |
|           |                    | ASHOK KUMAR DAS                                  | PRABODHA CHANDRA NAYAK          | //                              |
|           |                    | VS   | VS                              | 0                               |
| 267       | WP(C)/0010793/2023 | THE COMMNR. OF COMMERCIAL TAXES, CUTTACK         |                                 | //                              |
|           |                    | DR. MADHAB CHANDRA MISHRA                        | SANJIB SWAIN                    | //                              |
|           |                    | VS   | VS                              | 0                               |
| 268       | WP(C)/0010794/2023 | STATE OF ODISHA                                  |                                 | //                              |
|           |                    | RENUBALA SWAIN                                   | NIRANJAN NAYAK                  | //                              |
|           |                    | VS   | VS                              | 0                               |
| 269       | WP(C)/0010795/2023 | STATE OF ODISHA                                  |                                 | //                              |
|           |                    | ARAKSHITA BEHERA                                 | SAMIR KUMAR MISHRA              | //                              |
|           |                    | VS   | VS                              | 0                               |
| 270       | WP(C)/0010796/2023 | STATE OF ODISHA                                  |                                 | //                              |
|           |                    | SANDHYA RANI DAS                                 | NIRANJAN NAYAK                  | //                              |
|           |                    | VS   | VS                              | 0                               |
| 271       | WP(C)/0010797/2023 | STATE OF ODISHA                                  |                                 | //                              |
|           |                    | DIPAK KUMAR SENAPATI                             | KANANBALA ROY CHOUDHURY         | //                              |
|           |                    | VS   | VS                              | 0                               |
| 272       | WP(C)/0010798/2023 | STATE OF ODISHA                                  |                                 | //                              |
|           |                    | G.NALINI REDDEY                                  | ARUN KUMAR PATRA                | //                              |
|           |                    | VS   | VS                              | 0                               |



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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 273       | WP(C)/0010799/2023 | STATE OF ODISHA<br>KUNAL PATRA<br>VS                               | ARUN KUMAR PATRA<br>VS          | //<br>//<br>0                   |
| 274       | WP(C)/0010800/2023 | STATE OF ODISHA<br>RADHASHYAM PANDA<br>VS                          | KANANBALA ROY CHOUDHURY<br>VS   | //<br>//<br>0                   |
| 275       | WP(C)/0010801/2023 | COMMNR. OF CT AND GST, CUTTACK<br>SUMANTA KUMAR MAHAPATRA<br>VS    | ARUN KUMAR PATRA<br>VS          | //<br>//<br>0                   |
| 276       | WP(C)/0010802/2023 | STATE OF ODISHA<br>G.SUCHITRA REDDEY<br>VS                         | ARUN KUMAR PATRA<br>VS          | //<br>//<br>0                   |
| 277       | WP(C)/0010803/2023 | STATE OF ODISHA<br>SUMANTA KUMAR MAHAPATRA<br>VS                   | ARUN KUMAR PATRA<br>VS          | //<br>//<br>0                   |
| 278       | WP(C)/0010804/2023 | STATE OF ODISHA<br>ASWINI KUMAR RATH<br>VS                         | RAJIV KUMAR MAHANTA<br>VS       | //<br>//<br>0                   |
| 279       | WP(C)/0010805/2023 | STATE OF ODISHA<br>BHAWANI SHANKAR JOSHI<br>VS                     | SATYAJIT BEHERA<br>VS           | //<br>//<br>0                   |
| 280       | WP(C)/0010806/2023 | STATE OF ODISHA<br>PRABHAT KUMAR CHOUDHURY<br>VS                   | BIBHUTI BHUSAN SWAIN<br>VS      | //<br>//<br>0                   |
| 281       | WP(C)/0010807/2023 | STATE OF ODISHA<br>HEMANTA KUMAR SAHOO<br>VS                       | SATYAJIT BEHERA<br>VS           | //<br>//<br>0                   |
| 282       | WP(C)/0010808/2023 | STATE OF ODISHA<br>BANGALI BADASETH<br>VS                          | DEBASIS TRIPATHY<br>VS          | //<br>//<br>0                   |
| 283       | WP(C)/0010809/2023 | STATE OF ODISHA<br>PRAVAT KUMAR PADHI<br>VS<br>THE STATE OF ODISHA | SURYAKANTA DASH<br>VS           | //<br>//<br>0<br>//             |

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|-----------|--------------------|---|---------------------------------|---------------------------------|
| 284       | WP(C)/0010810/2023 | SITAKANTHA SATAPATHY<br>VS<br>STATE OF ODISHA | BIRAJA PRASANNA DAS<br>VS       | //<br>0<br>//                   |
| 285       | WP(C)/0010811/2023 | RAGHUNATH ROUT<br>VS<br>STATE OF ODISHA       | JAJATI KESHARI KHUNTIA<br>VS    | //<br>0<br>//                   |
| 286       | WP(C)/0010812/2023 | RAJESH MALLICK<br>VS<br>STATE OF ODISHA       | BIRAJA PRASANNA DAS<br>VS       | //<br>0<br>//                   |
| 287       | WP(C)/0010813/2023 | PRASANTA MALLICK<br>VS<br>STATE OF ODISHA     | PRASANTA KUMAR JENA<br>VS       | //<br>0<br>//                   |
| 288       | WP(C)/0010814/2023 | ASIT KUMAR SATAPATHY<br>VS<br>STATE OF ODISHA | BIRAJA PRASANNA DAS<br>VS       | //<br>0<br>//                   |
| 289       | WP(C)/0010815/2023 | SUJATA PADHI<br>VS<br>STATE OF ODISHA         | KIRTAN DANG<br>VS               | //<br>0<br>//                   |
| 290       | WP(C)/0010816/2023 | SINU SUNDAR PADHI<br>VS<br>STATE OF ODISHA    | KIRTAN DANG<br>VS               | //<br>0<br>//                   |
| 291       | WP(C)/0010817/2023 | DHRUBA CHARAN BEHERA<br>VS<br>STATE OF ODISHA | SANGRAM JENA<br>VS              | //<br>0<br>//                   |
| 292       | WP(C)/0010818/2023 | DHYAN KUMAR PRADHAN<br>VS<br>STATE OF ODISHA  | TRILOCHAN BARIK<br>VS           | //<br>0<br>//                   |
| 293       | WP(C)/0010819/2023 | URMILA NAIK<br>VS<br>STATE OF ODISHA          | HEMANT KUMAR MUND<br>VS         | //<br>0<br>//                   |
| 294       | WP(C)/0010820/2023 | SANTOSH KUMAR RATH<br>VS<br>UNION OF INDIA    | SRIDHAR RATH<br>VS              | //<br>0<br>//                   |
| 295       | WP(C)/0010821/2023 | BANITA DAS                                    | AMITAV DAS                      | //                              |

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|-----|--------------------|---|--------------------------|--------------------------|
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA   |                          | //                       |
| 296 | WP(C)/0010822/2023 | MANAGING COMMITTEE OF THE WELFARE, SCHOOLS FOR THE BURNING WIDOWS | DEBIPATI KUMAR MOHAPATRA | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA   |                          | //                       |
| 297 | WP(C)/0010823/2023 | JSJ INFRA PROJECTS PVT. LTD. CUTTACK                              | KHIROD CHANDRA MAJHI     | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | R.T.O BBSR 1  |                          | //                       |
| 298 | WP(C)/0010824/2023 | JSJ INFRA PROJECTS PVT. LTD, CUTTACK                              | KHIROD CHANDRA MAJHI     | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | R.T.O BBSR 1  |                          | //                       |
| 299 | WP(C)/0010825/2023 | PRUTHVIRAJ PARIDA   | TAPAN KUMAR MOHANTY      | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA   |                          | //                       |
| 300 | WP(C)/0010826/2023 | SHASHIKANTA BARAL   | KHIROD CHANDRA MAJHI     | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | R.T.O.BBSR 1  |                          | //                       |
| 301 | WP(C)/0010827/2023 | SARAT KUMAR RATH  | KHIROD CHANDRA MAJHI     | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | R.T.O.CUTTACK   |                          | //                       |
| 302 | WP(C)/0010828/2023 | HIMANSHU PATTANAİK  | KHIROD CHANDRA MAJHI     | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | R.T.O.CUTTACK   |                          | //                       |
| 303 | WP(C)/0010829/2023 | SURESH CHANDRA MOHAPATRA  | RASHMI KANTA ACHARYA     | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA   |                          | //                       |
| 304 | WP(C)/0010830/2023 | BANITA SAHU   | KHIROD CHANDRA MAJHI     | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | R.T.O.BARBİL  |                          | //                       |
| 305 | WP(C)/0010831/2023 | HIMANSHU SEKHAR PATTNAYAK   | KHIROD CHANDRA MAJHI     | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | R.T.O.KENDRAPARA  |                          | //                       |
| 306 | WP(C)/0010832/2023 | ASISH KUMAR MOHANTY   | SUKANTA KUMAR DALAI      | //                       |
|     |                    | VS  | VS                       | 0                        |

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|-----------|--------------------|--|----------------------------------|---------------------------------|
| 307       | WP(C)/0010833/2023 | STATE OF ODISHA<br>BISWAJEET SWAIN<br>VS                         | KHIROD CHANDRA MAJHI<br>VS       | //<br>//<br>()                  |
| 308       | WP(C)/0010834/2023 | R.T.O.CHANDIKHOL<br>SUDHAKAR DASH<br>VS                          | DILLIP KUMAR MOHAPATRA<br>VS     | //<br>//<br>()                  |
| 309       | WP(C)/0010835/2023 | STATE OF ODISHA<br>SUDARSHAN MALLICK<br>VS                       | KHIROD CHANDRA MAJHI<br>VS       | //<br>//<br>()                  |
| 310       | WP(C)/0010836/2023 | R.T.O. GANJAM<br>MAMATA KUMARI MISHRA<br>VS                      | DILLIP KUMAR MOHAPATRA<br>VS     | //<br>//<br>()                  |
| 311       | WP(C)/0010837/2023 | STATE OF ODISHA<br>KAUSHALYA PRUSTY<br>VS                        | DILLIP KUMAR MOHAPATRA<br>VS     | //<br>//<br>()                  |
| 312       | WP(C)/0010838/2023 | STATE OF ODISHA<br>NABAKISHORE PAHADSSINGH<br>VS                 | DURGESH NARAYAN RATH<br>VS       | //<br>//<br>()                  |
| 313       | WP(C)/0010839/2023 | STATE OF ODISHA<br>KISHORE CHANDRA PRADHAN<br>VS                 | DILLIP KUMAR MOHAPATRA<br>VS     | //<br>//<br>()                  |
| 314       | WP(C)/0010840/2023 | STATE OF ODISHA<br>SWAPNAMAYEE SAMANTARAY<br>VS                  | DURGESH NARAYAN RATH<br>VS       | //<br>//<br>()                  |
| 315       | WP(C)/0010841/2023 | STATE OF ODISHA<br>JAGANNATH BHUYAN<br>VS                        | DILLIP KUMAR MOHAPATRA<br>VS     | //<br>//<br>()                  |
| 316       | WP(C)/0010842/2023 | STATE OF ODISHA<br>NABAGHANA SAHOO<br>VS                         | DURGESH NARAYAN RATH<br>VS       | //<br>//<br>()                  |
| 317       | WP(C)/0010843/2023 | STATE OF ODISHA<br>NIRMANTA KUMAR MAJHI<br>VS<br>STATE OF ODISHA | DURGESH NARAYAN RATH<br>VS<br>VS | //<br>//<br>()<br>//<br>//      |

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|-----------|--------------------|---|---------------------------------|---------------------------------|
| 318       | WP(C)/0010844/2023 | PRATIVA DAS<br>VS<br>STATE OF ODISHA            | DILLIP KUMAR MOHAPATRA<br>VS    | //<br>0<br>//                   |
| 319       | WP(C)/0010845/2023 | BIBHUTI BHUSAN JAGADEV<br>VS<br>STATE OF ODISHA | DURGESH NARAYAN RATH<br>VS      | //<br>0<br>//                   |
| 320       | WP(C)/0010846/2023 | PRAVAKAR JENA<br>VS<br>STATE OF ODISHA          | DILLIP KUMAR MOHAPATRA<br>VS    | //<br>0<br>//                   |
| 321       | WP(C)/0010847/2023 | PUSKAR SWAIN<br>VS<br>STATE OF ODISHA           | DURGESH NARAYAN RATH<br>VS      | //<br>0<br>//                   |
| 322       | WP(C)/0010848/2023 | BALAI CHANDRA PRADHAN<br>VS<br>STATE OF ODISHA  | DILLIP KUMAR MOHAPATRA<br>VS    | //<br>0<br>//                   |
| 323       | WP(C)/0010849/2023 | PATHANI MOHANTY<br>VS<br>STATE OF ODISHA        | DURGESH NARAYAN RATH<br>VS      | //<br>0<br>//                   |
| 324       | WP(C)/0010850/2023 | JAGANNATH TRIPATHY<br>VS<br>STATE OF ODISHA     | DURGESH NARAYAN RATH<br>VS      | //<br>0<br>//                   |
| 325       | WP(C)/0010851/2023 | VENKETESWAR NAIK<br>VS<br>STATE OF ODISHA       | JANAKI KANTA MAHAPATRA<br>VS    | //<br>0<br>//                   |
| 326       | WP(C)/0010852/2023 | SANJUKTA PRADHAN<br>VS<br>STATE OF ODISHA       | NIRANJAN NAYAK<br>VS            | //<br>0<br>//                   |
| 327       | WP(C)/0010853/2023 | DURYODHAN SAHOO<br>VS<br>STATE OF ODISHA        | SAROJ RANJAN SUBUDHI<br>VS      | //<br>0<br>//                   |
| 328       | WP(C)/0010854/2023 | SUBRAT KUMAR PANDA<br>VS<br>STATE OF ODISHA     | SUKANTA KUMAR DALAI<br>VS       | //<br>0<br>//                   |
| 329       | WP(C)/0010855/2023 | PRAKASH CH. SWAIN                               | GOPAL SINHA                     | //                              |

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|-----|--------------------|---|-----------------------------|--------------------------|
|     |                    | VS  | VS                          | 0                        |
|     |                    | STATE OF ODISHA                                 |                             | //                       |
| 330 | WP(C)/0010856/2023 | PREMALATA MOHAPATRA                             | GOUTAM KUMAR ACHARYA        | //                       |
|     |                    | VS  | VS                          | 0                        |
|     |                    | STATE OF ODISHA                                 |                             | //                       |
| 331 | WP(C)/0010857/2023 | KESHETRA MOHAN SABAR                            | JANAKI KANTA MAHAPATRA      | //                       |
|     |                    | VS  | VS                          | 0                        |
|     |                    | STATE OF ODISHA                                 |                             | //                       |
| 332 | WP(C)/0010858/2023 | ABHIJIT BISOI                                   | AMIT KUMAR SAA              | //                       |
|     |                    | VS  | VS                          | 0                        |
|     |                    | STATE OF ODISHA                                 |                             | //                       |
| 333 | WP(C)/0010859/2023 | SANATAN NAYAK                                   | SARBESWAR PRUSTY            | //                       |
|     |                    | VS  | VS                          | 0                        |
|     |                    | UNION OF INDIA                                  |                             | //                       |
| 334 | WP(C)/0010860/2023 | RINKU SABAR                                     | JANAKI KANTA MAHAPATRA      | //                       |
|     |                    | VS  | VS                          | 0                        |
|     |                    | STATE OF ODISHA                                 |                             | //                       |
| 335 | WP(C)/0010861/2023 | RAS BIHARI PADHI                                | PRANAYA KISHORE HARICHANDAN | //                       |
|     |                    | VS  | VS                          | 0                        |
|     |                    | ADDL. COMMNR, OF STATE TAX (APPEAL), GANJAM     |                             | //                       |
| 336 | WP(C)/0010862/2023 | CHANDAN KUMAR NAYAK                             | SUKANTA KUMAR DALAI         | //                       |
|     |                    | VS  | VS                          | 0                        |
|     |                    | STATE OF ODISHA                                 |                             | //                       |
| 337 | WP(C)/0010863/2023 | BASANTI NAYAK                                   | UMAKANTA MISHRA             | //                       |
|     |                    | VS  | VS                          | 0                        |
|     |                    | STATE OF ODISHA                                 |                             | //                       |
| 338 | WP(C)/0010864/2023 | JYOSHARANI MOHANTY                              | DAYANIDHI MOHANTY           | //                       |
|     |                    | VS  | VS                          | 0                        |
|     |                    | STATE OF ODISHA                                 |                             | //                       |
| 339 | WP(C)/0010865/2023 | ARNAPURNA MOHANTY                               | SUSAMA PRADHAN              | //                       |
|     |                    | VS  | VS                          | 0                        |
|     |                    | COLLECTOR, PURI                                 |                             | //                       |
| 340 | WP(C)/0010866/2023 | SBI, STRESSED ASSETS RECOVERY BRANCH, SAMBALPUR | ANANDA UDGATA               | //                       |
|     |                    | VS  | VS                          | 0                        |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 341       | WP(C)/0010867/2023 | DEBTS RECOVERY TRIBUNAL, CUTTACK<br>SUDAS NISHIKANT<br>VS<br>STATE OF ODISHA | SUKANTA KUMAR DALAI<br>VS       | //<br>//<br>0<br>//             |
| 342       | WP(C)/0010868/2023 | BANKIM CHANDRA CHHATRIA<br>VS<br>STATE OF ODISHA                             | PRINCE PATNAIK<br>VS            | //<br>0<br>//                   |
| 343       | WP(C)/0010869/2023 | DHANURJAYA MAHAPATRA<br>VS<br>STATE OF ODISHA                                | NIHAL RATH<br>VS                | //<br>0<br>//                   |
| 344       | WP(C)/0010870/2023 | KHAGESWAR PARIDA<br>VS<br>R.T.O., CHANDIKHOLE                                | SOUMYA RANJAN DAS<br>VS         | //<br>0<br>//                   |
| 345       | WP(C)/0010871/2023 | KHAGESWAR PARIDA<br>VS<br>R.T.O.,CHANDIKHOLE                                 | SOUMYA RANJAN DAS<br>VS         | //<br>0<br>//                   |
| 346       | WP(C)/0010872/2023 | LAXMIPRIYA BISWAL<br>VS<br>STATE OF ODISHA                                   | PRAFULLA KUMAR RATH<br>VS       | //<br>0<br>//                   |
| 347       | WP(C)/0010873/2023 | AKHAYA BHOI<br>VS<br>STATE OF ODISHA   | SANGRAM RATH<br>VS              | //<br>0<br>//                   |
| 348       | WP(C)/0010874/2023 | BHABANI PADHI<br>VS<br>COLLECTOR, DHENKANAL                                  | SRIKANTA KUMAR NATH<br>VS       | //<br>0<br>//                   |
| 349       | WP(C)/0010875/2023 | SK. NAZIR HOSSAIN<br>VS<br>STATE OF ODISHA                                   | GYANENDRA CHANDRA SWAIN<br>VS   | //<br>0<br>//                   |
| 350       | WP(C)/0010876/2023 | DALENDRA KUMAR BHUYAN<br>VS<br>STATE OF ODISHA                               | RANJAN KUMAR ROUT<br>VS         | //<br>0<br>//                   |
| 351       | WP(C)/0010877/2023 | GANGADHAR DAS<br>VS<br>THE STATE OF ODISHA                                   | SUDHIR KUMAR MALLICK<br>VS      | //<br>0<br>//                   |

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| 352       | WP(C)/0010878/2023 | PRATAP SINGH<br>VS<br>STATE OF ODISHA                       | TRILOCHAN RATH<br>VS            | //<br>0<br>//                   |
| 353       | WP(C)/0010879/2023 | PRADEEPTA KUMAR MOHANTY<br>VS<br>STATE OF ODISHA            | PRAFULLA KUMAR RATH<br>VS       | //<br>0<br>//                   |
| 354       | WP(C)/0010880/2023 | RANJAN KUMAR NAIK<br>VS<br>STATE OF ODISHA                  | MANORANJAN PADHI<br>VS          | //<br>0<br>//                   |
| 355       | WP(C)/0010881/2023 | DHIRENDRA NAYAK<br>VS<br>THE STATE OF ODISHA                | SUBASH CHANDRA PUSPALAKA<br>VS  | //<br>0<br>//                   |
| 356       | WP(C)/0010882/2023 | BISWARANJAN MOHAPATRA<br>VS<br>STATE OF ODISHA              | PRADIPTA KISHORE BHUYAN<br>VS   | //<br>0<br>//                   |
| 357       | WP(C)/0010883/2023 | BIRABAR MATIA<br>VS<br>STATE OF ODISHA                      | MANORANJAN PADHI<br>VS          | //<br>0<br>//                   |
| 358       | WP(C)/0010884/2023 | BALARAM SETHI<br>VS<br>THE SECY. TO GOVT. WORKS DEPT, BBSR  | PRASANTA KUMAR SAHOO<br>VS      | //<br>0<br>//                   |
| 359       | WP(C)/0010885/2023 | BIRENDRA KUMAR PRADHAN<br>VS<br>B.E.O., SORADA, GANJAM      | LAMBODAR ACHARI<br>VS           | //<br>0<br>//                   |
| 360       | WP(C)/0010886/2023 | DR.ARUN KUMAR SAMAL<br>VS<br>STATE OF ODISHA                | DURGESH NARAYAN RATH<br>VS      | //<br>0<br>//                   |
| 361       | WP(C)/0010887/2023 | ANCHALIKA RAMALILA SAMITI, CUTTACK<br>VS<br>STATE OF ODISHA | PRASANNA KUMAR MISHRA<br>VS     | //<br>0<br>//                   |
| 362       | WP(C)/0010888/2023 | KRUSHNA CHANDRA BEHERA<br>VS<br>STATE OF ODISHA             | SANJIB MOHANTY<br>VS            | //<br>0<br>//                   |
| 363       | WP(C)/0010889/2023 | NABIN MUNDA   | PURNA CHANDRA MAHARANA          | //                              |



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|-----------|--------------------|---|---------------------------------|---------------------------------|
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 364       | WP(C)/0010890/2023 | RAJENDRA BHAGAT   | BRAJA MOHAN SARANGI             | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | REGIONAL MANAGER, RBI, BBSR                             |                                 | //                              |
| 365       | WP(C)/0010891/2023 | DUKHA MUNDA   | PURNA CHANDA MAHARANA           | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 366       | WP(C)/0010892/2023 | HARASMANI BEHERA  | SIBANARAYAN BISWAL              | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 367       | WP(C)/0010893/2023 | AMAR KUMAR PATRA  | BRAJA MOHAN SARANGI             | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 368       | WP(C)/0010894/2023 | RANJITA PATRA   | DHARMENDRA SETHY                | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 369       | WP(C)/0010895/2023 | SHASWATA SEKHAR BARAL                                   |                                 | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | THE VICE CHANCELLOR, MADHUSUDAN LAW UNIVERSITY, CUTTACK |                                 | //                              |
| 370       | WP(C)/0010896/2023 | BIJAY SWAIN   | SIDHARTH PRASAD DAS             | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 371       | WP(C)/0010897/2023 | MOHIT ANSARI  | BRAJA MOHAN SARANGI             | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 372       | WP(C)/0010898/2023 | PRAKASH CHANDRA PATRA                                   | SIDHARTH PRASAD DAS             | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 373       | WP(C)/0010899/2023 | ARIF ALI ANSARI   | BRAJA MOHAN SARANGI             | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 374       | WP(C)/0010900/2023 | SHANKARSAN SAHU @ SANKARSAN SAHU                        | SIDHARTH PRASAD DAS             | //                              |
|           |                    | VS  | VS                              | 0                               |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 375       | WP(C)/0010901/2023 | STATE OF ODISHA<br>SURA JENA<br>VS                     | AMITAV TRIPATHY<br>VS           | //<br>//<br>()                  |
| 376       | WP(C)/0010902/2023 | STATE OF ODISHA<br>SUJANTI ROUL<br>VS                  | SIDHARTH PRASAD DAS<br>VS       | //<br>//<br>()                  |
| 377       | WP(C)/0010903/2023 | STATE OF ODISHA<br>ANKIT AGARWAL<br>VS                 | BRAJA MOHAN SARANGI<br>VS       | //<br>//<br>()                  |
| 378       | WP(C)/0010904/2023 | R.T.O., BARBIL<br>ARAKHITA BEHERA<br>VS                | UMARANI PANDA<br>VS             | //<br>//<br>()                  |
| 379       | WP(C)/0010905/2023 | PRINCIPAL SECY TO GOVT .<br>BINOD BIHARI DAS<br>VS     | SAMARENDRA BAHADUR<br>VS        | //<br>//<br>()                  |
| 380       | WP(C)/0010906/2023 | STATE OF ODISHA<br>BILASINI BEHERA<br>VS               | LALATENDU KANUNGO<br>VS         | //<br>//<br>()                  |
| 381       | WP(C)/0010907/2023 | STATE OF ODISHA<br>MANORANJAN ROUTRAY<br>VS            | BRAJA MOHAN SARANGI<br>VS       | //<br>//<br>()                  |
| 382       | WP(C)/0010908/2023 | RTO, BBSR<br>PRAKASH KUMAR KHUNTIA<br>VS               | BRAJA MOHAN SARANGI<br>VS       | //<br>//<br>()                  |
| 383       | WP(C)/0010909/2023 | RTO, BARGARH<br>SUBASISH SAHOO<br>VS                   | BRAJA MOHAN SARANGI<br>VS       | //<br>//<br>()                  |
| 384       | WP(C)/0010910/2023 | RTO, BBSR 1<br>RUPASHRI BISWAL<br>VS                   | RAJIB RATH<br>VS                | //<br>//<br>()                  |
| 385       | WP(C)/0010911/2023 | STATE OF ODISHA<br>LAXMINARAYAN BHANJA<br>VS           | BRAJA MOHAN SARANGI<br>VS       | //<br>//<br>()                  |
|           |                    | REGIONAL MANAGER, ODISHA GRAMYA BANK , KEONJHAR REGION |                                 | //                              |

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|-----------|--------------------|---|---------------------------------|---------------------------------|
| 386       | WP(C)/0010912/2023 | PITTU RAJA REDDY @ P.RAJA REDDY<br>VS<br>STATE OF ODISHA  | PRAFULLA KUMAR RATH<br>VS       | //<br>0<br>//                   |
| 387       | WP(C)/0010913/2023 | ANNAPURNA MISHRA<br>VS<br>MD, JINDAL STEEL LTD., JAJPUR   | BRAJA MOHAN SARANGI<br>VS       | //<br>0<br>//                   |
| 388       | WP(C)/0010914/2023 | PRABHANJAN SAMAL<br>VS<br>MD, JINADAL STEEL LTD., JAJPUR  | BRAJA MOHAN SARANGI<br>VS       | //<br>0<br>//                   |
| 389       | WP(C)/0010915/2023 | PITTU RAJA REDDY @ P.RAJA REDDY<br>VS<br>STATE OF ODISHA  | PRAFULLA KUMAR RATH<br>VS       | //<br>0<br>//                   |
| 390       | WP(C)/0010916/2023 | M/S RAMS ASSORTED COLD STORAGE, BBSR<br>VS<br>COMPETENT AUTHORITY AND L.A.O, SPL. LAND ACQUISITION CELL, BBSR | SARADA PRASANNA SARANGI<br>VS   | //<br>0<br>//                   |
| 391       | WP(C)/0010917/2023 | SMITARANI KHATUA<br>VS<br>PRASANTA KUMAR KHATUA   | BIKRAM CHANDRA GHADEI<br>VS     | //<br>0<br>//                   |
| 392       | WP(C)/0010918/2023 | RABINDRA BEHERA<br>VS<br>STATE OF ODISHA  | NIRANJAN PANDA<br>VS            | //<br>0<br>//                   |
| 393       | WP(C)/0010919/2023 | D. KAREDU<br>VS<br>THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM                                  | ASHOK DAS<br>VS                 | //<br>0<br>//                   |
| 394       | WP(C)/0010920/2023 | P.TULASIAMMA<br>VS<br>THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM                               | ASHOK DAS<br>VS                 | //<br>0<br>//                   |
| 395       | WP(C)/0010921/2023 | POTTA DANDAPANI<br>VS<br>THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM                            | ASHOK DAS<br>VS                 | //<br>0<br>//                   |
| 396       | WP(C)/0010922/2023 | RAJESH KUMAR KHATUA<br>VS<br>NATIONAL GREEN TRIBUNAL EASTERN ZONE, KOLKATA                                    | GAUTAM MUKHERJI<br>VS           | //<br>0<br>//                   |
| 397       | WP(C)/0010923/2023 | AMRUT KUMAR PANI  | SUBHRANSU BHUSAN MOHANTY        | //                              |

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|-----|--------------------|--|--------------------------|--------------------------|
|     |                    | VS   | VS                       | 0                        |
|     |                    | UNION OF INDIA   |                          | //                       |
| 398 | WP(C)/0010924/2023 | TANKADHAR NAG  | LAXMIKANTA MOHANTY       | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA  |                          | //                       |
| 399 | WP(C)/0010925/2023 | SK KALIM   | SITANSU MOHAN SINGH      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA  |                          | //                       |
| 400 | WP(C)/0010926/2023 | DESUDU PITAMBAR  | ASHOK DAS                | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM    |                          | //                       |
| 401 | WP(C)/0010927/2023 | SURASEN ROUT   | JUGAL KISHORE ROUT       | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA  |                          | //                       |
| 402 | WP(C)/0010928/2023 | LAXMIPRIYA MAHANTA   | SITANSU MOHAN SINGH      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA  |                          | //                       |
| 403 | WP(C)/0010929/2023 | TANMAYA SENAPATI   | SITANSU MOHAN SINGH      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA  |                          | //                       |
| 404 | WP(C)/0010930/2023 | GOLAP SAMAL  | SITANSU MOHAN SINGH      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA  |                          | //                       |
| 405 | WP(C)/0010931/2023 | SALIM KHAN   | PRASANNA KUMAR DASH      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA  |                          | //                       |
| 406 | WP(C)/0010932/2023 | PODILI RAGHUNATH   | ASHOK DAS                | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR |                          | //                       |
| 407 | WP(C)/0010933/2023 | AJAY KUMAR CHHATRAPALL                                       | SAHASRA JYOTI NANDA      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | CHAIRMAN CUM MD, MCL, SAMBALPUR                              |                          | //                       |
| 408 | WP(C)/0010934/2023 | MANORANJAN PAL   | SRIKANTA KUMAR NATH      | //                       |
|     |                    | VS   | VS                       | 0                        |

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/04/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL        | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|---------------------------------|--------------------------|
| 409 | WP(C)/0010935/2023 | COLLECTOR, DHENKANAL<br>SAHADEB BARIK@SAHADEV<br>VS<br>THE TAHASILDAR, PATTAMUNDAI                  | SUSANTA KUMAR BARAL<br>VS       | //<br>//<br>0<br>//      |
| 410 | WP(C)/0010936/2023 | KHITISH KUMAR NAYAK<br>VS<br>STATE OF ODISHA  | BUDHADEV ROUTRAY<br>VS          | //<br>0<br>//            |
| 411 | WP(C)/0010937/2023 | PRATAP KUMAR SWAIN<br>VS<br>STATE OF ODISHA   | BIBHUTI BHUSAN NANDA<br>VS      | //<br>0<br>//            |
| 412 | WP(C)/0010938/2023 | KRITI CHANDRA BUDEK<br>VS<br>PRINCIPAL SECY. TO GOVT. PANCHAYAT RAJ AND DRINKING WATER DEPT., BBSR  | JYOTSNARANI RATH<br>VS          | //<br>0<br>//            |
| 413 | WP(C)/0010939/2023 | SURESH CHANDRA JENA<br>VS<br>STATE OF ODISHA  | DEBASIS ROUT<br>VS              | //<br>0<br>//            |
| 414 | WP(C)/0010940/2023 | SRIKANTA PADHY<br>VS<br>STATE OF ODISHA   | GOPINATH PANDA<br>VS            | //<br>0<br>//            |
| 415 | WP(C)/0010941/2023 | SUSHILA MOHAPATRA<br>VS<br>UNION OF INDIA   | SOUMYA DEV RAY<br>VS            | //<br>0<br>//            |
| 416 | WP(C)/0010942/2023 | TANAYA MISHRA<br>VS<br>NINIMA PATEL   | PRAFULLA KUMAR RATH<br>VS       | //<br>0<br>//            |
| 417 | WP(C)/0010943/2023 | SABARMATI COLLAGE OF NURSING, CUTTACK<br>VS<br>DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR  | PAMI RATH<br>VS                 | //<br>0<br>//            |
| 418 | WP(C)/0010944/2023 | M/S. ANJAN ELECTRONICS, BHADRAK<br>VS<br>ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., JAJPUR | SUKANTA KUMAR NAYAK 2<br>VS     | //<br>0<br>//            |
| 419 | WP(C)/0010945/2023 | BHAGYADHAR BARIK<br>VS<br>UNION OF INDIA  | SIDHARTH SANKAR MOHAPATRA<br>VS | //<br>0<br>//            |

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/04/2023**

| SL  | FILING NO           | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL   | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|----------------------------|--------------------------|
| 420 | WP(C)/0010946/2023  | ABHILASH MOHAPATRA<br>VS<br>SAMIR NIGAM                        | PRASANTA KUMAR JOSHI<br>VS | //<br>0<br>//            |
| 421 | WP(C)/0010947/2023  | M/S. BHIMASEN ROUT<br>VS<br>COMMISSIONER OF CT AND GST, ODISHA | KSHIROD KUMAR SAHOO<br>VS  | //<br>0<br>//            |
| 422 | WP(C)/0010948/2023  | JAGANNATH BEHERA<br>VS<br>STATE OF ODISHA                      | MANOJ KUMAR MISHRA<br>VS   | //<br>0<br>//            |
| 423 | WP(C)/0010949/2023  | BIKRAM SWAIN<br>VS<br>STATE OF ODISHA                          | TANMAY MISHRA<br>VS        | //<br>0<br>//            |
| 424 | WP(C)/0010950/2023  | PRATAP RUDRA PANDA<br>VS<br>STATE OF ODISHA                    | TANMAY MISHRA<br>VS        | //<br>0<br>//            |
| 425 | WP(C)/0010951/2023  | DILIP KUMAR MAHANTA<br>VS<br>STATE OF ODISHA                   | TANMAY MISHRA<br>VS        | //<br>0<br>//            |
| 426 | WP(C)/0010952/2023  | HARADHAN DEBNATH<br>VS<br>STATE OF ODISHA                      | TANMAY MISHRA<br>VS        | //<br>0<br>//            |
| 427 | WP(C)/0010953/2023  | SHYAMAGHAN PANI<br>VS<br>STATE OF ODISHA                       | TANMAY MISHRA<br>VS        | //<br>0<br>//            |
| 428 | WP(C)/0010954/2023  | SANJIB KUMAR DASH<br>VS<br>STATE OF ODISHA                     | TANMAY MISHRA<br>VS        | //<br>0<br>//            |
| 429 | WPCRL/0000046/2023  | LABANGA SAHU<br>VS<br>STATE OF ODISHA                          | SANDIPAN MISHRA<br>VS      | / /0<br>0<br>//          |
| 430 | ABLAPL/0003411/2023 | LINTU NAYAK @ANUJ KUMAR NAYAK<br>VS<br>STATE OF ODISHA         | BIJAYA KUMAR DASH<br>VS    | / /0<br>0<br>//          |
| 431 | ABLAPL/0003412/2023 | UMAKANTA PANDA   | ASUTOSH TRIPATHY           | CHHENDIPADA /29 /2023    |

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|-----------|---------------------|-------------------------------------|---------------------------------|---------------------------------|
|           |                     | VS                                  | VS                              | ()                              |
|           |                     | STATE OF ODISHA                     |                                 | //                              |
| 432       | ABLAPL/0003413/2023 | LAXMIDHAR PRADHAN                   | KAUSTAVA MOHANTY                | SEA BEACH /87 /2023             |
|           |                     | VS                                  | VS                              | ()                              |
|           |                     | STATE OF ODISHA                     |                                 | //                              |
| 433       | ABLAPL/0003414/2023 | JITU NAYAK                          | ANITA SAHOO                     | KHANDAPARA /203 /2020           |
|           |                     | VS                                  | VS                              | ()                              |
|           |                     | STATE OF ODISHA                     |                                 | //                              |
| 434       | ABLAPL/0003415/2023 | DEEPAK KODAMASING                   | SUDHIR KUMAR GHOSE              | KANAS /33 /2022                 |
|           |                     | VS                                  | VS                              | ()                              |
|           |                     | STATE OF ODISHA                     |                                 | //                              |
| 435       | ABLAPL/0003416/2023 | PANDAB DAS                          | RUDRA NARAYAN PARJA             | CHANDABALI /92 /2023            |
|           |                     | VS                                  | VS                              | ()                              |
|           |                     | STATE OF ODISHA                     |                                 | //                              |
| 436       | ABLAPL/0003417/2023 | ABHAYA SAHOO                        | BIDHU BHUSANA MOHAPATRA         | COLLIERY /162 /2023             |
|           |                     | VS                                  | VS                              | ()                              |
|           |                     | STATE OF ODISHA                     |                                 | //                              |
| 437       | ABLAPL/0003418/2023 | BIKASH CHANDRA SAMAL @ BIKASH SAMAL | MANORANJAN PADHI                | KUDANAGARI /182 /2023           |
|           |                     | VS                                  | VS                              | ()                              |
|           |                     | STATE OF ODISHA                     |                                 | //                              |
| 438       | ABLAPL/0003419/2023 | HRUDANANDA DEHURY                   | MANORANJAN PADHI                | HARABHANGA /124 /2022           |
|           |                     | VS                                  | VS                              | ()                              |
|           |                     | STATE OF ODISHA                     |                                 | //                              |
| 439       | ABLAPL/0003420/2023 | JITENDRA SWAIN @ JITU               | SOUBHAGYA KUMAR DASH            | PURUSHOTTAMPUR /162 /2023       |
|           |                     | VS                                  | VS                              | ()                              |
|           |                     | STATE OF ODISHA                     |                                 | //                              |
| 440       | ABLAPL/0003421/2023 | CHANDAN LENKA                       | DEEPAK KU SAHOO                 | CDA-II /30 /2023                |
|           |                     | VS                                  | VS                              | ()                              |
|           |                     | STATE OF ODISHA                     |                                 | //                              |
| 441       | ABLAPL/0003422/2023 | SIPU PRAKASH MOHANTY                | DEEPAK KU SAHOO                 | MARSHAGHAI /157 /2023           |
|           |                     | VS                                  | VS                              | ()                              |
|           |                     | STATE OF ODISHA                     |                                 | //                              |
| 442       | ABLAPL/0003423/2023 | SUDHIR KUMAR SWAIN                  | ASIT KUMAR CHAUDHURY            | ERASAMA /73 /2023               |
|           |                     | VS                                  | VS                              | ()                              |

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/04/2023**

| SL  | FILING NO           | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL     | PS CASE/LOWER COURT CASE                   |
|-----|---------------------|--|------------------------------|--|
| 443 | ABLAPL/0003424/2023 | STATE OF ODISHA<br>SHANTILATA RANA<br>VS                           | PRANAB KUMAR SAMANTRAY<br>VS | //<br>PURI TOWN /125 /2023<br>()           |
| 444 | ABLAPL/0003425/2023 | STATE OF ODISHA<br>RANJIT BAHALIA<br>VS                            | PRASANNA KUMAR DAS<br>VS     | //<br>KHARABEL NAGAR P.S. /346 /2022<br>() |
| 445 | ABLAPL/0003426/2023 | STATE OF ODISHA<br>MAHESWAR PALAI @ PALLAI<br>VS                   | JYOTIRMAYA SAHOO<br>VS       | //<br>RAMBHA (KHALLIKOTE) /221 /2023<br>() |
| 446 | ABLAPL/0003427/2023 | STATE OF ODISHA<br>BHRAMARBAR JENA<br>VS                           | BIJAYA KUMAR RAGADA<br>VS    | //<br>KONARK /53 /2023<br>()               |
| 447 | ABLAPL/0003428/2023 | STATE OF ODISHA<br>JITENDRA MAHANTA @ JITENDRA KUMAR MAHANTA<br>VS | VARESH KUMAR JENA<br>VS      | //<br>LAHUNIPADA /130 /2020<br>()          |
| 448 | ABLAPL/0003429/2023 | STATE OF ODISHA<br>NIROJ KUMAR DAS<br>VS                           | DEEPALI MAHAPATRA<br>VS      | //<br>EOW,BHUBANESWAR /23 /2015<br>()      |
| 449 | ABLAPL/0003430/2023 | STATE OF ODISHA (OPID)<br>NIROJ KUMAR DAS<br>VS                    | DEEPALI MAHAPATRA<br>VS      | //<br>BALIPATNA /208 /2015<br>()           |
| 450 | ABLAPL/0003431/2023 | STATE OF ODISHA (OPID)<br>SADANANDA GAIGOURIA<br>VS                | SURYAKANTA DWIBEDI<br>VS     | //<br>MANAMUNDA /74 /2023<br>()            |
| 451 | ABLAPL/0003432/2023 | STATE OF ODISHA<br>BANAMBER BEHERA<br>VS                           | SAMBEET PATTANAYAK<br>VS     | //<br>ASTARANGA /242 /2022<br>()           |
| 452 | ABLAPL/0003433/2023 | STATE OF ODISHA<br>NRUSINGHA MOHAPATRA<br>VS                       | SIDHARTH PRASAD DAS<br>VS    | //<br>SATYABADI /92 /2023<br>()            |
| 453 | ABLAPL/0003434/2023 | STATE OF ODISHA<br>MENAKA MOHAPATRA<br>VS<br>STATE OF ODISHA       | SIDHARTH PRASAD DAS<br>VS    | //<br>SATYABADI /92 /2023<br>()<br>//      |



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|-----------|---------------------|---|---------------------------------|--|
| 454       | ABLAPL/0003435/2023 | CHAGI ROUT @ SASMITA ROUT<br>VS<br>STATE OF ODISHA  | RAMESH CHANDRA MAHARANA<br>VS   | TANGI (KHURDA) /279 /2023<br>()<br>//        |
| 455       | ABLAPL/0003436/2023 | TAPAN KUMAR JENA<br>VS<br>STATE OF ODISHA           | SASHI BHUSAN PANDA<br>VS        | DHUSURI /148 /2020<br>()<br>//               |
| 456       | ABLAPL/0003437/2023 | SANJEEV KUMAR SAHOO@ RINKU<br>VS<br>STATE OF ODISHA | DEEPAK RANJAN PARIDA<br>VS      | NAYAPALLI P.S. /126 /2023<br>()<br>//        |
| 457       | ABLAPL/0003438/2023 | SANJEEV KUMAR SAHOO@ RINKU<br>VS<br>STATE OF ODISHA | DEEPAK RANJAN PARIDA<br>VS      | NAYAPALLI P.S. /125 /2023<br>()<br>//        |
| 458       | ABLAPL/0003439/2023 | KRUSHNA CH. RANA<br>VS<br>STATE OF ODISHA           | PRANAB KUMAR SAMANTRAY<br>VS    | PURI TOWN /125 /2023<br>()<br>//             |
| 459       | ABLAPL/0003440/2023 | SANJEEV KUMAR SAHOO@ RINKU<br>VS<br>STATE OF ODISHA | DEEPAK RANJAN PARIDA<br>VS      | NAYAPALLI P.S. /124 /2023<br>()<br>//        |
| 460       | ABLAPL/0003441/2023 | SANJEEV KUMAR SAHOO@ RINKU<br>VS<br>STATE OF ODISHA | DEEPAK RANJAN PARIDA<br>VS      | NAYAPALLI P.S. /123 /2023<br>()<br>//        |
| 461       | ABLAPL/0003442/2023 | SANYASI@SANJAY SWAIN<br>VS<br>STATE OF ODISHA       | BISWAJIT MOHANTY<br>VS          | MAHILA P.S. BUXIBAZAR /134 /2022<br>()<br>// |
| 462       | ABLAPL/0003443/2023 | HEMANTA KUMAR NAYAK<br>VS<br>STATE OF ODISHA        | GOURI KUMAR RATH<br>VS          | / /0<br>()<br>//                             |
| 463       | ABLAPL/0003444/2023 | JAGANNATH JENA @ JAGA<br>VS<br>STATE OF ODISHA      | LALITENDU BHUYAN<br>VS          | KEONJHAR TOWN /130 /2023<br>()<br>//         |
| 464       | ABLAPL/0003445/2023 | BABUA KHILAR<br>VS<br>STATE OF ODISHA               | SATYABRATA DASH<br>VS           | KUAKHIA /104 /2023<br>()<br>//               |
| 465       | ABLAPL/0003446/2023 | NIRANJAN SWAIN@RABI SWAIN                           | BIJAY KUMAR BEHERA              | KHURDA SADAR /37 /2023                       |

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| SL  | FILING NO           | NAME OF PETNR./APPEL          | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE  |
|-----|---------------------|-------------------------------|--------------------------|---------------------------|
|     |                     | VS                            | VS                       | ()                        |
|     |                     | STATE OF ODISHA               |                          | //                        |
| 466 | ABLAPL/0003447/2023 | SK. ISLAM                     | AMULYA RATNA PANDA       | SAHADEV KHUNTA /216 /2022 |
|     |                     | VS                            | VS                       | ()                        |
|     |                     | STATE OF ODISHA               |                          | //                        |
| 467 | ABLAPL/0003448/2023 | SANJAY KUMAR DAS              | RAMA CHANDRA JENA        | NILGIRI /78 /2023         |
|     |                     | VS                            | VS                       | ()                        |
|     |                     | STATE OF ODISHA               |                          | //                        |
| 468 | ABLAPL/0003449/2023 | RABI@RABINDRA MALLIK          | PANCHANAN PANIGRAHI      | BHUBAN /109 /2023         |
|     |                     | VS                            | VS                       | ()                        |
|     |                     | STATE OF ODISHA               |                          | //                        |
| 469 | ABLAPL/0003450/2023 | PUSIA@KRUSHNA CHANDRA PRADHAN | SUSANTA KUMAR BARAL      | NIALI /107 /2023          |
|     |                     | VS                            | VS                       | ()                        |
|     |                     | STATE OF ODISHA               |                          | //                        |
| 470 | ABLAPL/0003451/2023 | SRIRAM MEHER                  | TRILOCHAN NANDA          | NAWAPARA /239 /2022       |
|     |                     | VS                            | VS                       | ()                        |
|     |                     | STATE OF ODISHA               |                          | //                        |
| 471 | ABLAPL/0003452/2023 | BISWAJIT BISWAL               | RABI NARAYAN MOHANTY     | ASTARANGA /4 /2023        |
|     |                     | VS                            | VS                       | ()                        |
|     |                     | STATE OF ODISHA               |                          | //                        |
| 472 | ABLAPL/0003453/2023 | SITUN MUKHI                   | DAYANIDHI MOHANTY        | ATHAMALLIK /284 /2022     |
|     |                     | VS                            | VS                       | ()                        |
|     |                     | STATE OF ODISHA               |                          | //                        |
| 473 | ABLAPL/0003454/2023 | CHANDU @ MD ALFAJ             | SUBHRAJIT SAHOO          | NIMAPADA /67 /2023        |
|     |                     | VS                            | VS                       | ()                        |
|     |                     | STATE OF ODISHA               |                          | //                        |
| 474 | ABLAPL/0003455/2023 | JITENDRA @ JALENDRA BIDIKA    | BASUDEV MISHRA           | SESHKHAL /15 /2023        |
|     |                     | VS                            | VS                       | ()                        |
|     |                     | STATE OF ODISHA               |                          | //                        |
| 475 | ABLAPL/0003456/2023 | UDIT SETH                     | SWARAJ PATEL             | HEMGIR /1 /2023           |
|     |                     | VS                            | VS                       | ()                        |
|     |                     | STATE OF ODISHA               |                          | //                        |
| 476 | ABLAPL/0003457/2023 | SK. SALAUDDIN @ SK. SALAUDIN  | AMULYA RATNA PANDA       | SAHADEV KHUNTA /100 /2023 |
|     |                     | VS                            | VS                       | ()                        |

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| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>                                      | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>         |
|-----------|---------------------|--|---------------------------------|---|
| 477       | ABLAPL/0003458/2023 | STATE OF ODISHA<br>ABHIMANYU JENA<br>VS                          | ASHOK KUMAR SARANGI<br>VS       | //<br>DHARMASALA /135 /2023<br>()       |
| 478       | ABLAPL/0003459/2023 | STATE OF ODISHA<br>JAGAN MALICK @ JANGALI MALICK<br>VS           | BADRI NARAYAN MOHAPATRA<br>VS   | //<br>ATHGARH /43 /2022<br>()           |
| 479       | ABLAPL/0003460/2023 | STATE OF ODISHA<br>PRAMOD DIG MUNDA<br>VS                        | RAJALAXMI BISWAL<br>VS          | //<br>KANIHA /345 /2022<br>()           |
| 480       | ABLAPL/0003461/2023 | STATE OF ODISHA<br>SATRUGHNA PRADHAN<br>VS                       | DEBA KUMAR RATH<br>VS           | //<br>KHANDAGIRI P.S. /52 /2022<br>()   |
| 481       | ABLAPL/0003462/2023 | STATE OF ODISHA<br>JALANDHAR KULDEEP<br>VS                       | DIBYAJYOTI SAHOO<br>VS          | //<br>CHANDILI /77 /2023<br>()          |
| 482       | ABLAPL/0003463/2023 | STATE OF ODISHA<br>RADHA BALIARSINGH @ JOSCHNA RANI BISWAL<br>VS | JYOTIRMAYA SAHOO<br>VS          | //<br>BEGUNIA P.S. /86 /2023<br>()      |
| 483       | ABLAPL/0003464/2023 | STATE OF ODISHA<br>BALARAM MUDULI<br>VS                          | ANURAG PATI<br>VS               | //<br>KHUNTUNI /64 /2023<br>()          |
| 484       | ABLAPL/0003465/2023 | STATE OF ODISHA<br>RADHA BALIARSINGH @ JOSCHNA RANI BISWAL<br>VS | JYOTIRMAYA SAHOO<br>VS          | //<br>BEGUNIA P.S. /85 /2023<br>()      |
| 485       | ABLAPL/0003466/2023 | STATE OF ODISHA<br>P. SRINIVAS PATRO<br>VS                       | LAMBODOR ACHARI<br>VS           | //<br>BHANJANAGAR /217 /2023<br>()      |
| 486       | ABLAPL/0003467/2023 | STATE OF ODISHA<br>MATHURA MAHABHOI<br>VS                        | JYOTIRMAYA SAHOO<br>VS          | //<br>BAGHAMARI /1 /2023<br>()          |
| 487       | ABLAPL/0003468/2023 | STATE OF ODISHA<br>SUBHAM KUMAR DASH @ DAS @ MUNA<br>VS          | SARATHI JYOTI MOHANTY<br>VS     | //<br>SAHID NAGAR P.S. /129 /2023<br>() |
|           |                     | STATE OF ODISHA  |                                 | //                                      |

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|-----------|---------------------|---|---------------------------------|---|
| 488       | ABLAPL/0003469/2023 | HASIM SHEKH<br>VS<br>STATE OF ODISHA                | NIKUNJA KUMAR ROUT<br>VS        | JAGATPUR /141 /2023<br>()<br>//             |
| 489       | ABLAPL/0003470/2023 | SUNIL KUMAR MISHRA<br>VS<br>STATE OF ODISHA         | ADITYA MISHRA<br>VS             | MAHILA P.S. BUXIBAZAR /38 /2023<br>()<br>// |
| 490       | ABLAPL/0003471/2023 | DAYANIDHI SWAIN<br>VS<br>STATE OF ODISHA            | SUSANTA KUMAR LENKA<br>VS       | BAIDESWAR /42 /2023<br>()<br>//             |
| 491       | ABLAPL/0003472/2023 | ABDUL RAHEMAN KHAN<br>VS<br>STATE OF ODISHA         | TAPAN KUMAR SWAIN<br>VS         | GOP /145 /2023<br>()<br>//                  |
| 492       | ABLAPL/0003473/2023 | TAMAL MALIK<br>VS<br>STATE OF ODISHA                | DIBYAJYOTI SAHOO<br>VS          | TIHIDI /81 /2023<br>()<br>//                |
| 493       | ABLAPL/0003474/2023 | BIDURA KUMAR SAMANTRAY<br>VS<br>STATE OF ODISHA     | BIJAY KUMAR BEHERA<br>VS        | KHURDA MODEL /184 /2023<br>()<br>//         |
| 494       | ABLAPL/0003475/2023 | FUTU @ RASMITA RANI BEHERA<br>VS<br>STATE OF ODISHA | RAMA CHANDRA JENA<br>VS         | JALESWAR /124 /2019<br>()<br>//             |
| 495       | ABLAPL/0003476/2023 | BIJAYA KUMAR SAHOO<br>VS<br>STATE OF ODISHA         | RAMESH CHANDRA MAHARANA<br>VS   | BALIANTA P.S. /126 /2023<br>()<br>//        |
| 496       | ABLAPL/0003477/2023 | SHANTANU BEHERA<br>VS<br>STATE OF ODISHA            | RAMA CHANDRA JENA<br>VS         | JALESWAR /124 /2019<br>()<br>//             |
| 497       | ABLAPL/0003478/2023 | PRADEEP KUMAR SWAIN<br>VS<br>STATE OF ODISHA        | SUSANTA KUMAR LENKA<br>VS       | BAIDESWAR /42 /2023<br>()<br>//             |

# ORISSA HIGH COURT

MISC CASES FILED on :05/04/2023

| SL. NO. | IA NO<br>MAIN CASE NO       | NAME OF PETNR./APPEL<br>NAME OF O.P./APPEL                          | COUNSEL FOR PETNR./APPEL<br>COUNSEL FOR O.P. PETNR./APPEL |
|---------|-----------------------------|---|---|
| 1       | 11/2023<br>CRLLP/19/2023    | STATE OF ODISHA-MP  | DILIP KUMAR MISRA, A.G.A.                                 |
| 2       | 16/2023<br>CRP/15/2023      | MINA KUMARI MOHAPATRA-MP  | SOUGAT DASH   |
| 3       | 17/2023<br>WPCRL/40/2023    | ANINDITA-MP   | ANINDITA (IN PERSON)                                      |
| 4       | 110/2023<br>RVWPET/119/2023 | THE SECRETARY, BERHAMPUR CO OPERATIVE URBAN BANK-ODISHA-MP          | BANK OF INDIA-MP MISHRA                                   |
| 5       | 111/2023<br>RVWPET/120/2023 | SECRETARY, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION-ODISSA-MP | COMMISSIONER-ODISSA-MP                                    |
| 6       | 112/2023<br>RVWPET/120/2023 | SECRETARY, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION-ODISSA-MP | COMMISSIONER-ODISSA-MP                                    |
| 7       | 124/2023<br>CRLMP/588/2023  | KHAGENDRA SETHI-MP  | BALARAM NAYAK   |
| 8       | 125/2023<br>CRLMP/526/2023  | BINOD KUMAR NAYAK-MP  | HIMANSHU SEKHAR MISHRA                                    |
| 9       | 126/2023<br>CRLMP/526/2023  | BINOD KUMAR NAYAK-MP  | HIMANSHU SEKHAR MISHRA                                    |
| 10      | 127/2023<br>MATA/107/2013   | GOBINDA CH.DASH-MP  |   |
| 11      | 127/2023<br>CRLMP/526/2023  | BINOD KUMAR NAYAK-MP  | HIMANSHU SEKHAR MISHRA                                    |
| 12      | 128/2023<br>MATA/117/2023   | SATYANARAYAN MISHRA-MP  | L.N. RAYATSINGH   |
| 13      | 129/2023<br>MATA/117/2023   | SATYANARAYAN MISHRA-MP  | L.N. RAYATSINGH   |
| 14      | 130/2023<br>MATA/140/2015   | LIPI PATNAIK-MP   | MR.SANJAY KU.PRADHAN                                      |
| 15      | 141/2023<br>CONTC/7250/2022 | LAXMIDHAR DAS-MP  | GYANA RANJAN SETHI  |
| 16      | 142/2023<br>RPFAM/291/2022  | BISWANATH SENAPATI-MP   | ASHOK DAS   |
| 17      | 143/2023<br>RPFAM/122/2023  | SUKANTI PAL-MP  | AKSHAYA KUMAR SAHOO                                       |
| 18      | 144/2023<br>RPFAM/124/2023  | AKASH KUMAR GOCHHAYAT-MP  | PRANAYANEE DASMOHAPATRA                                   |
| 19      | 149/2023<br>TRP(C)/134/2023 | PRAGNYA PARAMITA BARIK-MP   | RAJALAXMI BISWAL  |
| 20      | 150/2023<br>TRP(C)/135/2023 | RANJITA GOUDA-MP  | KAMAL RAY   |
| 21      | 234/2023<br>CRLREV/577/2022 | MAA SHANTI PADDY PROCESSING PVT. LTD., KHURDA-MP                    | MIDHESWAR RATH  |
| 22      | 235/2023<br>CRLREV/172/2023 | SANTOSH KUMAR SAMAL-MP  | MILAN KANUNGO   |
| 23      | 236/2023<br>CRLREV/173/2023 | RANVEER SINGH-MP  | SATYAPADA SHARMA  |
| 24      | 237/2023<br>CRLREV/175/2023 | SHYAMA @ SHAMLAL SHARMA-MP  | SIDHARTHA DAS   |
| 25      | 238/2023<br>CRLREV/176/2023 | SRI NARASINGHA ACHARI MATH ENDOWMENTS KALIKATA-MP                   | REVA SANKAR MOHAPATRA                                     |
| 26      | 284/2023                    | NEW INDIA ASSURANCE CO. LTD.-MP                                     | GOPAL CHANDRA SAMANTARAY                                  |

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| 27 | FAO/170/2023<br>285/2023     | NEW INDIA ASSURANCE CO. LTD.-MP                          | GOPAL CHANDRA SAMANTARAY                      |
| 28 | FAO/170/2023<br>286/2023     | D.M. LEGAL, M/S. NEW INDIA ASSURANCE CO.LTD.-MP          | GOPAL CHANDRA SAMANTARAY                      |
| 29 | FAO/171/2023<br>287/2023     | D.M. LEGAL, M/S. NEW INDIA ASSURANCE CO.LTD.-MP          | GOPAL CHANDRA SAMANTARAY                      |
| 30 | FAO/171/2023<br>288/2023     | DIVL. MANAGER, NATIONAL INSURANCE CO. LTD., D.O          | IMPHITOSH SINHA                               |
| 31 | FAO/166/2023<br>289/2023     | THE MANAGER LEGAL, M/S. CHOLAMANDALAM MS G.I.CCP.DUTT.MP |   |
| 32 | FAO/172/2023<br>290/2023     | DIVL. MANAGER, NATIONAL INSURANCE CO. LTD., D.O          | IMPHITOSH SINHA                               |
| 33 | FAO/166/2023<br>291/2023     | RAMAKANTA PANDA-MP                                       | ANIMESH MOHANTY                               |
| 34 | FAO/174/2023<br>292/2023     | RAMAKANTA PANDA-MP                                       | ANIMESH MOHANTY                               |
| 35 | FAO/174/2023<br>338/2023     | SUMITRA MEHER-MP   | PRASHANTA KUMAR NAYAK                         |
| 36 | RSA/136/2023<br>339/2023     | ASIT KU.PATTNAIK-MP                                      |   |
| 37 | RSA/96/2015<br>340/2023      | INDRAMANI PRADHAN-MP                                     | M/S. S.C. DAS, P.C. DAS, SULAGNA JENA         |
| 38 | RSA/212/2003<br>341/2023     | BHAGABAN DASH-MP   | DILLIP KUMAR PRADHAN                          |
| 39 | RSA/137/2023<br>342/2023     | ABHI KUNTIA-MP   | M/S.BHASKAR CH.PANDA                          |
| 40 | RSA/356/2013<br>343/2023     | ABHI KUNTIA-MP   | M/S.BHASKAR CH.PANDA                          |
| 41 | RSA/356/2013<br>344/2023     | ABHI KUNTIA-MP   | M/S.BHASKAR CH.PANDA                          |
| 42 | RSA/356/2013<br>345/2023     | ABHI KUNTIA-MP   | M/S.BHASKAR CH.PANDA                          |
| 43 | RSA/356/2013<br>346/2023     | ABHI KUNTIA-MP   | M/S.BHASKAR CH.PANDA                          |
| 44 | RSA/356/2013<br>347/2023     | ABHI KUNTIA-MP   | M/S.BHASKAR CH.PANDA                          |
| 45 | RSA/356/2013<br>348/2023     | ABHI KUNTIA-MP   | M/S.BHASKAR CH.PANDA                          |
| 46 | RSA/356/2013<br>349/2023     | BISWANATH DASH-MP  | SUKANTA KUMAR DALAI                           |
| 47 | RSA/138/2023<br>372/2023     | MINAKSHI PRUSTY-MP                                       | MANOJ KUMAR PATI                              |
| 48 | CMP/399/2023<br>373/2023     | OMKARNAND @ OMKARANANDA PUROHIT-MP                       | TUSAR KUMAR MISHRA                            |
| 49 | CMP/400/2023<br>374/2023     | OMKARNAND @ OMKARANANDA PUROHIT-MP                       | TUSAR KUMAR MISHRA                            |
| 50 | CMP/401/2023<br>375/2023     | PREMAMANDA MOHAPATRA-MP                                  | RAJENDRA KUMAR PRADHAN                        |
| 51 | CMP/402/2023<br>376/2023     | BIJAY KESHARI ROUT-MP                                    | BIBEKANANDA BHUYAN                            |
| 52 | 526/2023                     | SILU @ PABITRA SWAIN-MP                                  | BIDYADHAR MANSINGA                            |
| 53 | BLAPL/3025/2023<br>527/2023  | PRINCE KUMAR-MP  | RAVIKANT KUMAR                                |
| 54 | BLAPL/3766/2023<br>528/2023  | MANGALA KHARA-MP   | MANORANJAN PADHY                              |
| 55 | BLAPL/2552/2022<br>529/2023  | PABITRA LENKA@BAGHA-MP                                   | CHEERA RANJAN SATAPATHY                       |
| 56 | BLAPL/2496/2023<br>530/2023  | DHUSASANA BEHERA @ MANAS-MP                              | SAROJ KUMAR DASH, A.BISWAL, A.BISWAL, N.R.DAS |
| 57 | BLAPL/11942/2022<br>531/2023 | SUDAM SWAIN-MP   | RABINDRANATH PRUSTY                           |
|    | BLAPL/12245/2022             |  |   |

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| 58 | 565/2023<br>MACA/281/2023     | MANJULATA DAS-MP                                       | GOPAL KRUSHNA MOHANTY |
| 59 | 566/2023<br>MACA/282/2023     | TOFAN SAHU-MP  | GOPAL KRUSHNA MOHANTY |
| 60 | 567/2023<br>MACA/277/2023     | AHALYA DAS-MP  | GOPAL KRISHNA MOHANTY |
| 61 | 568/2023<br>MACA/279/2023     | BABITA JENA-MP   | GOPAL KRUSHNA MOHANTY |
| 62 | 569/2023<br>MACA/280/2023     | AHALYA PAL-MP  | GOPAL KRUSHNA MOHANTY |
| 63 | 570/2023<br>MACA/278/2023     | MAMATA SAHU-MP   | GOPAL KRISHNA MOHANTY |
| 64 | 571/2023<br>MACA/815/2006     | SATYA R.CHOUDHURY-MP                                   | M/S.SARAT KU.MOHANTY  |
| 65 | 572/2023<br>MACA/314/2023     | NATIONAL INSURANCE CO. LTD.-MP                         | NIBEDITA MOHANTY      |
| 66 | 573/2023<br>MACA/314/2023     | NATIONAL INSURANCE CO. LTD.-MP                         | NIBEDITA MOHANTY      |
| 67 | 574/2023<br>MACA/315/2023     | NATIONAL INSURANCE CO. LTD.-MP                         | MAHITOSH SINHA        |
| 68 | 575/2023<br>MACA/316/2023     | INDRAJIT ROUT-MP                                       | LAKSMIDHAR KABI       |
| 69 | 576/2023<br>MACA/316/2023     | INDRAJIT ROUT-MP                                       | LAKSMIDHAR KABI       |
| 70 | 577/2023<br>MACA/317/2023     | THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP | PRADIP KUMAR MOHANTY  |
| 71 | 578/2023<br>MACA/318/2023     | D.M., ORIENTAL INSURANCE COMPANY LTD.-MP               | G.P DUTTA             |
| 72 | 579/2023<br>MACA/319/2023     | M/S. ORIENTAL INSURANCE CO. LTD.-MP                    | G.P.DUTTA             |
| 73 | 580/2023<br>MACA/320/2023     | THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP | LEETENDRASMOHAPATRA   |
| 74 | 581/2023<br>MACA/320/2023     | THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP | LEETENDRASMOHAPATRA   |
| 75 | 582/2023<br>MACA/615/2022     | R. PRIYA-MP  | KOUSIK ANANDA GURU    |
| 76 | 583/2023<br>MACA/321/2023     | THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP | LEETENDRASMOHAPATRA   |
| 77 | 584/2023<br>MACA/321/2023     | THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP | LEETENDRASMOHAPATRA   |
| 78 | 702/2023<br>ABLAPL/10905/2022 | KARTIK NATH-MP   | PRABIR KUMAR RAY      |
| 79 | 703/2023<br>ABLAPL/11652/2022 | SHARMISTHA MANDAL-MP                                   | ARJUNA CHARANA BEHERA |
| 80 | 704/2023<br>ABLAPL/2056/2023  | HARISH CHANDRA MOHANTA-MP                              |                       |
| 81 | 705/2023<br>ABLAPL/15749/2022 | NANDA KISHORE BARIK-MP                                 |                       |
| 82 | 706/2023<br>ABLAPL/9432/2022  | NANDIA @ NANDAKISORE NAYAK-MP                          |                       |
| 83 | 707/2023<br>ABLAPL/1545/2023  | MD. FAIZUL ARSAD-MP                                    |                       |
| 84 | 708/2023<br>ABLAPL/2413/2023  | JOGIA @ JOGENDRA BEHERA-MP                             |                       |
| 85 | 709/2023<br>ABLAPL/9105/2022  | JALESWARA BEHERA-MP                                    |                       |
| 86 | 813/2023<br>CRLA/373/2023     | ABHIMANYU MOHAPATRA-MP                                 | ANJAN KUMAR BISWAL    |
| 87 | 814/2023<br>CRLA/373/2023     | ABHIMANYU MOHAPATRA-MP                                 | ANJAN KUMAR BISWAL    |
| 88 | 815/2023<br>CRLA/586/2020     | NANDA NAIK@SUSANTA KUMAR NAIK-MP                       | BISWANATH PATNAIK     |
| 89 | 816/2023                      | DEEPAK KUMAR-MP  | SUVADRA RANI NAYAK    |

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| 90  | CRLA/375/2023<br>817/2023    | DEEPAK KUMAR-MP                               | SUVADRA RANI NAYAK                          |
| 91  | CRLA/375/2023<br>818/2023    | CHINMAYA JENA-MP                              | RABINDRA KUMAR DEO                          |
| 92  | CRLA/370/2023<br>819/2023    | RABINDRA KUMAR SAHOO-MP                       | MAITRIJIT MOHANTY, M/S.NITYANANDA PANDA,P.D |
| 93  | CRLA/772/2018<br>1219/2023   | CHAGALA@SUNIL KUMAR BEHERA-MP                 |   |
| 94  | CRLMC/1447/2023<br>1220/2023 | HEMANTA NAYAK-MP                              |   |
| 95  | CRLMC/299/2019<br>1221/2023  | SANJAY KUMAR BARIK-MP                         | SATYAJIT MUKHERJEE                          |
| 96  | CRLMC/1733/2023<br>1222/2023 | PARBATI MEHER-MP                              | JUGALA KISHORE PANDA                        |
| 97  | CRLMC/1736/2023<br>1223/2023 | HARISH CHANDRA SAHOO-MP                       | BIJAYANANDA DASH                            |
| 98  | CRLMC/1228/2023<br>1225/2023 | MADHAV @ MADHAB CHANDRA MALLICK-MP            | PRAVAT KUMAR NAYAK                          |
| 99  | CRLMC/1744/2023<br>1226/2023 | YOGESH AGARWAL-MP                             | MADHUMATI AGRAWAL                           |
| 100 | CRLMC/1746/2023<br>1227/2023 | SAROJ KUMAR MISHRA-MP                         | BHABANI SHANKAR DASPARIDA                   |
| 101 | CRLMC/1745/2023<br>1228/2023 | MUKTIKANTA BADU-MP                            | ALOK KUMAR KAR                              |
| 102 | CRLMC/1747/2023<br>1229/2023 | AJAY PATTANAIK@AJAYA KUMAR PATTANAYAK-MP      | SARAT KUMAR ACHARYA                         |
| 103 | CRLMC/2636/2021<br>1230/2023 | BIPIN BIHARI JAYASINGH-MP                     | PRASANT VERMA                               |
| 104 | CRLMC/1750/2023<br>1231/2023 | BIPIN BIHARI JAYASINGH-MP                     | PRASANT VERMA                               |
| 105 | CRLMC/1750/2023<br>1232/2023 | AJAY PATTANAIK@AJAYA KUMAR PATTANAYAK-MP      |   |
| 106 | CRLMC/2636/2021<br>1233/2023 | AJAY PATTANAIK@AJAYA KUMAR PATTANAYAK-MP      |   |
| 107 | CRLMC/2636/2021<br>1234/2023 | AJAY PATTANAIK@AJAYA KUMAR PATTANAYAK-MP      |   |
| 108 | CRLMC/2636/2021<br>1235/2023 | HRUSIKESH BEHERA-MP                           | SARBESWAR BEHERA                            |
| 109 | CRLMC/1751/2023<br>1236/2023 | NIHAR RANJAN HATI-MP                          | PRASANTA KUMAR NANDA                        |
| 110 | CRLMC/1752/2023<br>1752/2023 | RADHAKANTA MATH-MP                            | SOUMYA MISHRA                               |
| 111 | WA/417/2023<br>1753/2023     | M/S. SAI SHIV CONSTRUCUTION PVT. LTD.-MP      | RUDRA PRASAD KAR                            |
| 112 | WA/1812/2022<br>1754/2023    | STATE OF ODISHA-MP                            | HARI KRUSHNA PANIGRAHI, A.S.C.              |
| 113 | WA/684/2023<br>1755/2023     | STATE OF ODISHA-MP                            | HARI KRUSHNA PANIGRAHI, A.S.C.              |
| 114 | WA/684/2023<br>1756/2023     | STATE OF ODISHA-MP                            | HARI KRUSHNA PANIGRAHI, A.S.C.              |
| 115 | WA/684/2023<br>1757/2023     | STATE OF ODISHA-MP                            | PRASANNA KUMAR MOHANTY, A.S.C.              |
| 116 | WA/685/2023<br>1758/2023     | STATE OF ODISHA-MP                            | PRASANNA KUMAR MOHANTY, A.S.C.              |
| 117 | WA/685/2023<br>1759/2023     | STATE OF ODISHA-MP                            | PRASANNA KUMAR MOHANTY, A.S.C.              |
| 118 | WA/685/2023<br>1760/2023     | ODISHA AUTOMOBILES DEALERS ASSOCIATIONOADA-MP |   |
| 119 | WA/180/2017<br>1761/2023     | STATE OF ODISHA-MP                            | PRASANNA KUMAR MOHANTY, A.S.C.              |
| 120 | WA/686/2023<br>1762/2023     | STATE OF ODISHA-MP                            | PRASANNA KUMAR MOHANTY, A.S.C.              |
|     | WA/686/2023                  |   |   |



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| 121 | 1763/2023<br>WA/686/2023      | STATE OF ODISHA-MP                       | PRASANNA KUMAR MOHANTY, A.S.C.         |
| 122 | 1764/2023<br>WA/751/2020      | SECRETARY, CULCUTTA DOCK LABOUR BOARD-MP | SAMARENDRA BAHADUR, BIBEKANANDA BHUYAN |
| 123 | 1765/2023<br>WA/687/2023      | STATE OF ODISHA-MP                       | HARI KRUSHNA PANIGRAHI, A.S.C.         |
| 124 | 1766/2023<br>WA/687/2023      | STATE OF ODISHA-MP                       | HARI KRUSHNA PANIGRAHI, A.S.C.         |
| 125 | 1767/2023<br>WA/687/2023      | STATE OF ODISHA-MP                       | HARI KRUSHNA PANIGRAHI, A.S.C.         |
| 126 | 1768/2023<br>WA/688/2023      | STATE OF ODISHA-MP                       | NIHAR KANTA PRAHARAJ,A.G.A             |
| 127 | 1769/2023<br>WA/688/2023      | STATE OF ODISHA-MP                       | NIHAR KANTA PRAHARAJ,A.G.A             |
| 128 | 1770/2023<br>WA/688/2023      | STATE OF ODISHA-MP                       | NIHAR KANTA PRAHARAJ,A.G.A             |
| 129 | 1771/2023<br>WA/689/2023      | STATE OF ODISHA-MP                       | PRASANNA KUMAR MOHANTY, A.S.C.         |
| 130 | 1772/2023<br>WA/689/2023      | STATE OF ODISHA-MP                       | PRASANNA KUMAR MOHANTY, A.S.C.         |
| 131 | 1773/2023<br>WA/689/2023      | STATE OF ODISHA-MP                       | PRASANNA KUMAR MOHANTY, A.S.C.         |
| 132 | 1774/2023<br>WA/690/2023      | STATE OF ODISHA-MP                       | NIHAR KANTA PRAHARAJ, A.G.A.           |
| 133 | 1775/2023<br>WA/690/2023      | STATE OF ODISHA-MP                       | NIHAR KANTA PRAHARAJ, A.G.A.           |
| 134 | 1776/2023<br>WA/690/2023      | STATE OF ODISHA-MP                       | NIHAR KANTA PRAHARAJ, A.G.A.           |
| 135 | 1777/2023<br>WA/691/2023      | STATE OF ODISHA-MP                       | SASWAT DAS, A.G.A.                     |
| 136 | 1778/2023<br>WA/691/2023      | STATE OF ODISHA-MP                       | SASWAT DAS, A.G.A.                     |
| 137 | 1779/2023<br>WA/691/2023      | STATE OF ODISHA-MP                       | SASWAT DAS, A.G.A.                     |
| 138 | 1780/2023<br>WA/692/2023      | STATE OF ODISHA-MP                       | NIHAR KANTA PRAHARAJ,A.G.A             |
| 139 | 1781/2023<br>WA/692/2023      | STATE OF ODISHA-MP                       | NIHAR KANTA PRAHARAJ,A.G.A             |
| 140 | 1782/2023<br>WA/692/2023      | STATE OF ODISHA-MP                       | NIHAR KANTA PRAHARAJ,A.G.A             |
| 141 | 1783/2023<br>WA/693/2023      | STATE OF ODISHA-MP                       | ARNAV BEHERA, A.S.C.                   |
| 142 | 1784/2023<br>WA/693/2023      | STATE OF ODISHA-MP                       | ARNAV BEHERA, A.S.C.                   |
| 143 | 1785/2023<br>WA/693/2023      | STATE OF ODISHA-MP                       | ARNAV BEHERA, A.S.C.                   |
| 144 | 4964/2023<br>WP(C)/10714/2023 | BHATAL HEMBRAM-MP                        | NIRANJAN LENKA                         |
| 145 | 4965/2023<br>WP(C)/10717/2023 | SHISHIRA KUMAR SWAIN-MP                  | BIJAYA KUMAR PARIDA 2                  |
| 146 | 4966/2023<br>WP(C)/10723/2023 | KAILASH CHANDRA SWAIN-MP                 | PANCHANAN SAHOO                        |
| 147 | 4967/2023<br>WP(C)/31051/2022 | NAMASWINI MOHAPATRA-MP                   | BHABANI SANKAR TRIPATHY (1)            |
| 148 | 4968/2023<br>WP(C)/10726/2023 | RASMITA PARIDA-MP                        | SUBRATA MISHRA                         |
| 149 | 4969/2023<br>WP(C)/10744/2023 | JANMEJAYA MOHAPATRA-MP                   | LAXMIDHAR DASH                         |
| 150 | 4970/2023<br>WP(C)/10746/2023 | JAGYANSENI PAHADASINGH-MP                | TANMAY MISHRA                          |
| 151 | 4971/2023<br>WP(C)/6693/2023  | G.SRINIBAS PATNAIK-MP                    | GOPINATH MISHRA                        |
| 152 | 4972/2023                     | SURJYA KUMAR BADPANDA-MP                 | PRASANTA KUMAR JENA                    |

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| 153 | WP(C)/10759/2023<br>4973/2023 | ANANGA KUMAR OTTA-MP                            | M/S.SUSANTA KUMAR DASH            |
| 154 | WP(C)/163/2020<br>4974/2023   | MOHAN SUNDARAY-MP                               | SRIDHAR RATH                      |
| 155 | WP(C)/10765/2023<br>4975/2023 | BARSHA TRIPATHY GUPTA-MP                        | BIRAJA PRASANNA DAS               |
| 156 | WP(C)/10769/2023<br>4976/2023 | PRADIP KUMAR JENA-MP                            | BIRAJA PRASANNA DAS               |
| 157 | WP(C)/10771/2023<br>4977/2023 | BHAGYADHAR SAHOO-MP                             | BIRAJA PRASANNA DAS               |
| 158 | WP(C)/10772/2023<br>4978/2023 | FAKIR KARNA-MP                                  | M.PRATAP @ PRATAP KUMAR MOHAPATRA |
| 159 | WP(C)/10774/2023<br>4979/2023 | DIBATI CHANDRA MAJHI @ DIBATI CH. GOUNTIA MAJHI | SUSHANTA KUMAR JOSHI              |
| 160 | WP(C)/10777/2023<br>4980/2023 | ASWINI KUMAR BHOTRA-MP                          | M.PRATAP @ PRATAP KUMAR MOHAPATRA |
| 161 | WP(C)/10780/2023<br>4981/2023 | SANJAY NILKANTH DERKAR-MP                       | PRANAB KUMAR GHOSE                |
| 162 | WP(C)/8079/2023<br>4982/2023  | DIALU DOMB @ HARIJAN-MP                         | PADMANAV CHOUDHURY                |
| 163 | WP(C)/10782/2023<br>4983/2023 | DURYODHAN BISWAL-MP                             | JAGANATH PATNAIK                  |
| 164 | WP(C)/36624/2022<br>4984/2023 | RABINDRA NATH SAHU-MP                           | ARUN KUMAR PATRA                  |
| 165 | WP(C)/10783/2023<br>4985/2023 | UDAYANATH SAHU-MP                               | ARUN KUMAR PATRA                  |
| 166 | WP(C)/10784/2023<br>4986/2023 | DAMODAR MOHARANA-MP                             | SANTOSH KUMAR SAMANTRAY           |
| 167 | WP(C)/7474/2023<br>4987/2023  | ASHOK SINGH-MP                                  | SANTOSH KUMAR SAMANTRAY           |
| 168 | WP(C)/7475/2023<br>4988/2023  | SK. SARIFULLA-MP                                | SANTOSH KUMAR SAMANTRAY           |
| 169 | WP(C)/7476/2023<br>4989/2023  | KHAGESWAR SAHOO-MP                              | SANTOSH KUMAR SAMANTRAY           |
| 170 | WP(C)/7478/2023<br>4990/2023  | AKHAYA KUMAR SETHY-MP                           | SANTOSH KUMAR SAMANTRAY           |
| 171 | WP(C)/7479/2023<br>4991/2023  | PATITAPABAN BEHERA-MP                           | SANTOSH KUMAR SAMANTRAY           |
| 172 | WP(C)/7481/2023<br>4992/2023  | LAXMIDHAR SAHOO-MP                              | SANTOSH KUMAR SAMANTRAY           |
| 173 | WP(C)/7483/2023<br>4993/2023  | SANGARAM KESHARI PATRA-MP                       | ARUN KUMAR PATRA                  |
| 174 | WP(C)/10790/2023<br>4994/2023 | ARAKSHITA BEHERA-MP                             | SAMIR KUMAR MISHRA                |
| 175 | WP(C)/10795/2023<br>4995/2023 | G.NALINI REDDEY-MP                              | ARUN KUMAR PATRA                  |
| 176 | WP(C)/10798/2023<br>4996/2023 | KUNAL PATRA-MP                                  | ARUN KUMAR PATRA                  |
| 177 | WP(C)/10799/2023<br>4997/2023 | RADHASHYAM PANDA-MP                             | KANANBALA ROY CHOUDHURY           |
| 178 | WP(C)/10800/2023<br>4998/2023 | SUMANTA KUMAR MAHAPATRA-MP                      | ARUN KUMAR PATRA                  |
| 179 | WP(C)/10801/2023<br>4999/2023 | G.SUCHITRA REDDEY-MP                            | ARUN KUMAR PATRA                  |
| 180 | WP(C)/10802/2023<br>5000/2023 | SUMANTA KUMAR MAHAPATRA-MP                      | ARUN KUMAR PATRA                  |
| 181 | WP(C)/10803/2023<br>5001/2023 | ASWINI KUMAR RATH-MP                            | RAJIV KUMAR MAHANTA               |
| 182 | WP(C)/10804/2023<br>5002/2023 | JITENDRA KUMAR NAYAK-MP                         | M/S.SUSANTA KUMAR PRADHAN         |
| 183 | WP(C)/11887/2015<br>5003/2023 | PRABHAT KUMAR CHOUDHURY-MP                      | BIBHUTI BHUSAN SWAIN              |
|     | WP(C)/10806/2023              |   |                                   |

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| 184 | 5004/2023<br>WP(C)/10809/2023 | PRAVAT KUMAR PADHI-MP   | SURYAKANTA DASH             |
| 185 | 5005/2023<br>WP(C)/10808/2023 | BANGALI BADASETH-MP   | DEBASIS TRIPATHY            |
| 186 | 5006/2023<br>WP(C)/10810/2023 | SITAKANTHA SATAPATHY-MP   | BIRAJA PRASANNA DAS         |
| 187 | 5007/2023<br>WP(C)/10812/2023 | RAJESH MALLICK-MP   | BIRAJA PRASANNA DAS         |
| 188 | 5008/2023<br>WP(C)/10813/2023 | PRASANTA MALLICK-MP   | PRASANTA KUMAR JENA         |
| 189 | 5009/2023<br>WP(C)/10814/2023 | ASIT KUMAR SATAPATHY-MP   | BIRAJA PRASANNA DAS         |
| 190 | 5010/2023<br>WP(C)/10821/2023 | BANITA DAS-MP   | AMITAV DAS                  |
| 191 | 5011/2023<br>WP(C)/10820/2023 | SANTOSH KUMAR RATH-MP   | SRIDHAR RATH                |
| 192 | 5012/2023<br>WP(C)/10819/2023 | URMILA NAIK-MP  | HEMANT KUMAR MUND           |
| 193 | 5013/2023<br>WP(C)/10822/2023 | MANAGING COMMITTEE OF THE WELFARE, SCHOOL FOR THE BLIND, BANGALORE-MP |                             |
| 194 | 5014/2023<br>WP(C)/10832/2023 | ASISH KUMAR MOHANTY-MP  | SUKANTA KUMAR DALAI         |
| 195 | 5015/2023<br>WP(C)/14209/2022 | SUJAN KUMAR MOHANTY-MP  | PRADIP KUMAR RAY            |
| 196 | 5016/2023<br>WP(C)/10851/2023 | VENKETESWAR NAIK-MP   | JANAKI KANTA MAHAPATRA      |
| 197 | 5017/2023<br>WP(C)/10855/2023 | PRAKASH CH. SWAIN-MP  | GOPAL SINHA                 |
| 198 | 5018/2023<br>WP(C)/10854/2023 | SUBRAT KUMAR PANDA-MP   | SUKANTA KUMAR DALAI         |
| 199 | 5019/2023<br>WP(C)/10857/2023 | KESHETRA MOHAN SABAR-MP   | JANAKI KANTA MAHAPATRA      |
| 200 | 5020/2023<br>WP(C)/10859/2023 | SANATAN NAYAK-MP  | SARBESWAR PRUSTY            |
| 201 | 5021/2023<br>WP(C)/10860/2023 | RINKU SABAR-MP  | JANAKI KANTA MAHAPATRA      |
| 202 | 5022/2023<br>WP(C)/10861/2023 | RAS BIHARI PADHI-MP   | PRANAYA KISHORE HARICHANDAN |
| 203 | 5023/2023<br>WP(C)/10862/2023 | CHANDAN KUMAR NAYAK-MP  | SUKANTA KUMAR DALAI         |
| 204 | 5024/2023<br>WP(C)/35229/2022 | MIR MOHAMMED JASIMUDDIN-MP  | NITYANANDA BEHURIA          |
| 205 | 5025/2023<br>WP(C)/35229/2022 | MIR MOHAMMED JASIMUDDIN-MP  | NITYANANDA BEHURIA          |
| 206 | 5026/2023<br>WP(C)/10867/2023 | SUDAS NISHIKANT-MP  | SUKANTA KUMAR DALAI         |
| 207 | 5027/2023<br>WP(C)/10868/2023 | BANKIM CHANDRA CHHATRIA-MP  | PRINCE PATNAIK              |
| 208 | 5028/2023<br>WP(C)/10869/2023 | DHANURJAYA MAHAPATRA-MP   | NIHAL RATH                  |
| 209 | 5029/2023<br>WP(C)/10872/2023 | LAXMIPRIYA BISWAL-MP  | PRAFULLA KUMAR RATH         |
| 210 | 5030/2023<br>WP(C)/10879/2023 | PRADEEPTA KUMAR MOHANTY-MP  | PRAFULLA KUMAR RATH         |
| 211 | 5031/2023<br>WP(C)/1447/2023  | SUBRAT JENA-MP  |                             |
| 212 | 5032/2023<br>WP(C)/10881/2023 | DHIRENDRA NAYAK-MP  | SUBASH CHANDRA PUSPALAKA    |
| 213 | 5033/2023<br>WP(C)/10882/2023 | BISWARANJAN MOHAPATRA-MP  | PRADIPTA KISHORE BHUYAN     |
| 214 | 5034/2023<br>WP(C)/10884/2023 | BALARAM SETHI-MP  | PRASANTA KUMAR SAHOO        |
| 215 | 5035/2023                     | ANCHALIKA RAMALILA SAMITI, CUTTACK-MP                                 | PRASANNA KUMAR MISHRA       |

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| 216 | WP(C)/10887/2023<br>5036/2023 | NABIN MUNDA-MP                             | PURNA CHANDRA MAHARANA    |
| 217 | WP(C)/10889/2023<br>5037/2023 | DUKHA MUNDA-MP                             | PURNA CHANDA MAHARANA     |
| 218 | WP(C)/10891/2023<br>5038/2023 | RANJITA PATRA-MP                           | DHARMENDRA SETHY          |
| 219 | WP(C)/10894/2023<br>5039/2023 | BANASHREE DAS-MP                           | NIRANJAN LENKA            |
| 220 | WP(C)/6541/2023<br>5040/2023  | BINOD BIHARI DAS-MP                        | SAMARENDRA BAHADUR        |
| 221 | WP(C)/10905/2023<br>5041/2023 | MINATI MISHRA-MP                           |                           |
| 222 | WP(C)/23869/2017<br>5042/2023 | RUPASHRI BISWAL-MP                         | RAJIB RATH                |
| 223 | WP(C)/10910/2023<br>5043/2023 | PITTU RAJA REDDY @ P.RAJA REDDY-MP         | PRAFULLA KUMAR RATH       |
| 224 | WP(C)/10912/2023<br>5044/2023 | M/S.SHANTI ENTERPRISES PVT.LTD-MP          | BIGYAN KU.SHARMA          |
| 225 | WP(C)/37216/2020<br>5045/2023 | M/S. ODISHA MERCHANDISE PRIVATE LIMITED-MP | M/S.S.S.RAO               |
| 226 | WP(C)/12271/2020<br>5046/2023 | PITTU RAJA REDDY @ P.RAJA REDDY-MP         | PRAFULLA KUMAR RATH       |
| 227 | WP(C)/10915/2023<br>5047/2023 | M/S RAMS ASSORTED COLD STORAGE, BBSR-MP    | SARADA PRASANNA SARANGI   |
| 228 | WP(C)/10916/2023<br>5048/2023 | SMITARANI KHATUA-MP                        | RAJIB BIHARI MISHRA       |
| 229 | WP(C)/10917/2023<br>5049/2023 | RAJESH KUMAR KHATUA-MP                     | GAUTAM MUKHERJI           |
| 230 | WP(C)/10922/2023<br>5050/2023 | BIBHUTI BHUSAN DASH-MP                     | M/S.AVIJIT MISHRA         |
| 231 | WP(C)/14616/2019<br>5051/2023 | RAJESH KUMAR KHATUA-MP                     | GAUTAM MUKHERJI           |
| 232 | WP(C)/10922/2023<br>5052/2023 | AITA KISAN-MP                              |                           |
| 233 | WP(C)/17961/2022<br>5053/2023 | SURASEN ROUT-MP                            | JUGAL KISHORE ROUT        |
| 234 | WP(C)/10927/2023<br>5054/2023 | PANCHARATNA MAHAKUD-MP                     | PRABHAT KUMAR DASH        |
| 235 | WP(C)/41830/2021<br>5055/2023 | RAJKISHORE SAMANTRAY-MP                    |                           |
| 236 | WP(C)/782/2023<br>5056/2023   | KHITISH KUMAR NAYAK-MP                     | BUDHADEV ROURTRAY         |
| 237 | WP(C)/10936/2023<br>5057/2023 | SUSHILA MOHAPATRA-MP                       | SOUMYA DEV RAY            |
| 238 | WP(C)/10941/2023<br>5058/2023 | M/S CHOUDHURY MEDICAL STORE, BBSR-MP       | PAMI RATH                 |
| 239 | WP(C)/9406/2023<br>5059/2023  | TANAYA MISHRA-MP                           | PRAFULLA KUMAR RATH       |
| 240 | WP(C)/10942/2023<br>5060/2023 | RAJEEV KUMAR RAY-MP                        |                           |
| 241 | WP(C)/31681/2022<br>5061/2023 | M/S. ANJAN ELECTRONICS, BHADRAK-MP         | SUKANTA KUMAR NAYAK 2     |
| 242 | WP(C)/10944/2023<br>5062/2023 | BIYAT PRAGYA TRIPATHY-MP                   | DR. SUJATA DASH           |
| 243 | WP(C)/33000/2022<br>5063/2023 | BHAGYADHAR BARIK-MP                        | SIDHARTH SANKAR MOHAPATRA |
| 244 | WP(C)/10945/2023<br>5064/2023 | M/S. BHIMASEN ROUT-MP                      | KSHIROD KUMAR SAHOO       |
| 245 | WP(C)/10947/2023<br>5065/2023 | SK. NAZIR HOSSAIN-MP                       | GYANENDRA CHANDRA SWAIN   |
| 246 | WP(C)/10875/2023<br>5066/2023 | JAGANNATH BEHERA-MP                        | MANOJ KUMAR MISHRA        |
|     | WP(C)/10948/2023              |  |                           |

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| 247 | 5067/2023<br>WP(C)/10949/2023 | BIKRAM SWAIN-MP        | TANMAY MISHRA |
| 248 | 5068/2023<br>WP(C)/10950/2023 | PRATAP RUDRA PANDA-MP  | TANMAY MISHRA |
| 249 | 5069/2023<br>WP(C)/10951/2023 | DILIP KUMAR MAHANTA-MP | TANMAY MISHRA |
| 250 | 5070/2023<br>WP(C)/10952/2023 | HARADHAN DEBNATH-MP    | TANMAY MISHRA |
| 251 | 5071/2023<br>WP(C)/10953/2023 | SHYAMAGHAN PANI-MP     | TANMAY MISHRA |
| 252 | 5072/2023<br>WP(C)/10954/2023 | SANJIB KUMAR DASH-MP   | TANMAY MISHRA |